

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN BENCH, KOLKATA
ORIGINAL APPLICATION NO. 160 / 2025**

IN THE MATTER OF:

SATAM PATNAIK

...APPLICANT

VERSUS

STATE OF ODISHA AND ORS.

...RESPONDENTS

(PAPER BOOK)

(FOR INDEX- KINDLY SEE INSIDE)

THROUGH

**DR. BISWAJIT MOHANTY/ SUNIL J. MATHEWS/ JYOTI CHIB
(TRIDENT ASSOCIATES)**

Shanti Kunj, Link Road

Cuttack- 753001

(M) 9311567212

Email: sjmathews@gmail.com

PLACE: BHUBANESWAR

DATE- 11.08.2025

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THROUGH



**DR. BISWAJIT MOHANTY/ SUNIL J. MATHEWS/ JYOTI CHIB
(TRIDENT ASSOCIATES)**

Shanti Kunj, Link Road

Cuttack- 753001

(M) 9311567212

Email: sjmathews@gmail.com

PLACE: BHUBANESWAR

DATE- 11.08.2025

SYNOPSIS

The present Application is being filed under Section 14, 15 & 18 of the National Green Tribunal Act, 2010, seeking urgent intervention and appropriate reliefs in respect of large-scale deforestation, illegal tree felling, and encroachment of government forest land, allegedly carried out during the construction and expansion of the Savitri Jindal Airport, Angul District, Odisha, owned and operated by Jindal Steel and Power Limited (JSPL).

The Savitri Jindal Airport, a private facility licensed by the Directorate General of Civil Aviation (DGCA), was established in two phases -Phase I commencing in 2008 and Phase II (expansion) between 2018–2021. The airport site was historically covered by dense natural forest, predominantly “Sal” and other miscellaneous species, estimated to be over 100 years old, as confirmed by local villagers and verified via comparative Google Earth imagery from 2007 to 2022.

It is alleged that during the airport's construction and expansion, JSPL cleared and felled trees over an area exceeding 100 acres, including revenue forest land classified as “Chota Jungle” under Khata No. 1, Plot Nos. 99 and 101, without obtaining mandatory approvals from the competent authorities under the Forest (Conservation) Act, 1980, and the Orissa Forest Act, 1972. The unauthorised removal and transportation of forest produce further contravenes the Odisha Timber and Other Forest Produce Transit Rules, 1980. Moreover, encroachment of government forest land constitutes a violation of the Odisha Prevention of Land Encroachment Act, 1972.

Multiple official communications, including letters from the Ministry of Environment, Forest and Climate Change (MoEF&CC), Government of India, the

Forest, Environment & Climate Change Department, Government of Odisha and reports from the Divisional Forest Officer (DFO), Angul, acknowledge the complaints and direct inquiries into the matter. RTI responses and grievance reports corroborate allegations of illegal deforestation and encroachment.

Despite repeated representations to the State and Central authorities, no effective remedial or punitive measures have been undertaken, and the airport continues operations. The continued functioning of the airport on allegedly encroached forest land causes irreversible ecological damage and undermines the rule of law.

In view of the grave environmental violations and continuing damage, the Applicant seeks, inter alia, the suspension and cancellation of the DGCA licence of Savitri Jindal Airport, initiation of legal proceedings against JSPL and its Directors, and restoration of the encroached forest land.

LIST OF DATES

Date	Particulars
2008	Commencement of Phase I construction of Savitri Jindal Airport at Niranjanpur & Badamahitala, Angul District, Odisha.
2018–2021	Phase II expansion works undertaken, involving large-scale clearing of forest land allegedly without requisite approvals.
22.05.2025	RTI Application made to The PIO, O/o-The Tahsildar, Chhendipada, Angul, regarding encroachment of Revenue Forest Land (Chota Jungle) and request for removal of encroachment.
03.06.2025	<p>Representation submitted by Applicant to DFO, Angul Division, regarding mass illicit felling and transportation of Sal and other miscellaneous trees by JSPL during construction of Savitri Jindal Airport.</p> <p>Revenue Inspector's Report to Tehsildar sent. Subject: Regarding illegal encroachment of Plot No. 99 in Mouza- Badamahitala by M/s. JSPL</p>
04.06.2025	MoEF&CC (Forest Protection Division) issues letter to PCCF (HoFF), Odisha, requesting examination of the matter and appropriate action under applicable laws.

16.06.2025	FE&CC Department, Govt. of Odisha, directs Addl. Secretary, Commerce & Transport (T) Department and PCCF (HoFF) to inquire and take action.
10.07.2025	Applicant makes a representation to PIO, O/o The tehsildar. Subject: RTI Application is pending since last 48 days. Submission of detailed site inspection report by Asst. Conservator of Forests, Angul Division to DFO, Angul.
15.07.2025	RTI reply by PIO, DFO, Angul Division, regarding illicit tree felling during airport construction.
18.07.2025	Letter by DFO, Angul division to Airport Director, Savitri Jindal Airport, JSPL Ltd. Subject: Request for clarification regarding reported felling and transportation of Sal and miscellaneous trees during the construction of Savitri Jindal Airport.
22.07.2025	Representation to Secretary, Ministry of Civil Aviation, requesting cancellation of Savitri Jindal Airport licence due to illegal operation on encroached land and illegal felling of trees.
01.08.2025	First Appeal under RTI to ADM (Admin) regarding Tahsildar's records on Chota Jungle Land encroachment.
04.08.2025	RTI reply by PIO, DFO, Angul Division, providing action taken report and correspondence records.
11.08.2025	Present Application being filed before the Hon'ble National Green Tribunal, Principal Bench, New Delhi.

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN BENCH, KOLKATA

(Under Section 18(1) read with Section 14(1) and 15 of the National Green
Tribunal Act 2010)

ORIGINAL APPLICATION NO. _____ / 2025

IN THE MATTER OF:

Satam Patnaik

C/o: Shri Bala Krushna Pattanaik Trust

6th Lane, Amalapada,

Angul-759122, Odisha

M: 8527060196

Email: satam.patnaik@gmail.com

...APPLICANT

VERSUS

1. State of Odisha through Chief Secretary of Odisha

LokaSeva Bhawan, Bhubaneswar- 751001

Email- csori@nic.in

2. ED & Plant Head, Jindal Steel and Power Ltd.

Jindal Steel & Power, Chhendipada Road, SH-63,

PO- Jindal Nagar, District – Angul, Odisha – 759111, India

Email- pankaj.malhan@jindalsteel.com

3. The Divisional Forest Officer(DFO),

Angul Division, Angul.

Email: dfoangul@gmail.com

4. The Regional Chief Conservator of Forests

Angul Circle, Angul.

Email: rccf.angul@odisha.gov.in

5. The Principal Chief Conservator of Forests (PCCF)

Odisha, Bhubaneswar.

Email: nodal.pccfodisha@gmail.com & nodal.pccfhoff@odisha.gov.in

6. The Director, Environment-cum-Special Secretary,

F, E & CC Dept., Govt. of Odisha.

Email: fesec.or@nic.in

7. The Deputy Director General of Forest(C)

MoEF&CC, Eastern Regional Office. Bhubaneswar.

Email: roez.bsr-mef@nic.in

8. Assistant Inspector General of Forests

Forest Protection Division

MoEF&CC

Govt of India

Email: fpd-moefcc@gov.in

9. The Secretary, MoEF&CC,

Govt of India, Indira Paryavaran Bhawan,

New Delhi

Email: secy-moef@nic.in

10. The Secretary,

Ministry of Civil Aviation

Govt of India.

Email: secy.moca@nic.in

11. The Director General of DGCA

Opp. Safdarjung Airport, Aurobindo Marg, New Delhi - 110 003

Email: dgoffice.dgca@nic.in

12. The Revenue Secretary,

Govt of Odisha.

Email: Revsec.od@nic.in

13. The RDC(ND),

Sambalpur, Odisha

Email: Rdcsbp@nic.in

14. The DM & Collector,

At PO / Dist- Angul, Odisha-752001

Email: Dm-angul@nic.in

15. The Airport Director,

Savitri Jindal Airport,

Jindal Steel and Power Limited, Angul.

...RESPONDENTS

Application under Section 18(1) read with Section 14(1) and 15 of the National Green Tribunal Act 2010) along with the Affidavit

- I. The addresses of the Applicants are given above for the service of notices of this Application.
- II. The addresses of the Respondents are given above for the service of notices of this Application
- III. The Present Application challenges the unauthorized encroachment of land and felling of trees in the over an area exceeding 100 acres, including revenue forest land classified as “Chota Jungle” under Khata No. 1, Plot Nos. 99 and 101, without obtaining mandatory approvals from the competent authorities under the Forest (Conservation) Act, 1980, and the Orissa Forest Act, 1972 and multiple other violations for the construction of Savitri Jindal Airport, by JSPL Ltd.

MOST RESPECTFULLY SHOWETH:

1. The Applicant is constrained to approach this Hon’ble Tribunal under Sections 14, 15 and 18 of the National Green Tribunal Act, 2010, seeking urgent intervention to address large-scale deforestation, illegal felling of trees, and encroachment of government forest land carried out during the construction and expansion of the Savitri Jindal Airport at Angul, Odisha, owned and operated by Respondent No. 14, Jindal Steel and Power Limited (JSPL).

2. The Savitri Jindal Airport is a private facility licensed by the Directorate General of Civil Aviation (DGCA) and is located at Niranjapur, Badamahitala, Angul District, Odisha. The total area of the airport is approximately 98 acres Phase I of the project commenced in 2008, and Phase II (expansion) took place between 2018 and 2021. The status of the airport as of 11.06.2025 is marked and annexed herewith as **Annexure - 1**.

3. A part of the airport land includes “Chota Jungle” classified as Revenue Forest Land under Khata No. 1, Plot Nos. 99 and 101, situated in Village Badamahitala, Tahsil Chhendipada, Angul. This land falls within the protection of the Forest (Conservation) Act, 1980, and the Orissa Forest Act, 1972. The map showing the Revenue plots around JSPL is marked and annexed herewith as **Annexure - 2**.

4. The land on which the airport stands was historically a dense natural forest dominated by Sal and other miscellaneous species, with an estimated age of over 100 years. This is confirmed by information from local villagers and comparative Google Earth imagery from 2007 to 2022, which clearly shows the loss of green cover. The google earth images are marked and annexed herewith as **Annexure - 3**.

5. The Applicant has obtained credible information that JSPL cleared and felled trees over an area exceeding 100 acres, including the Chota Jungle Land, without prior approval from competent authorities, in contravention of **Section 2 of the Forest (Conservation) Act, 1980** and **Section 27 of the Orissa Forest Act, 1972**.

6. Further, the unauthorised removal and transportation of forest produce, including Sal timber, was carried out without a valid transit permit, in violation of the Odisha Timber and Other Forest Produce Transit Rules, 1980. The occupation of Chota Jungle Land also amounts to an offence under the Odisha Prevention of Land Encroachment Act, 1972.

7. The Ministry of Environment, Forest and Climate Change (MoEF&CC), through its Forest Protection Division, after receiving the Applicant's representation, issued a letter dated 04.06.2025 to the PCCF (HoFF), Odisha, directing examination of the matter and necessary action as per the extant laws. The email correspondence between the applicant MoEFCC and is marked and annexed herewith as **Annexure - 4**.

8. The Forest, Environment & Climate Change Department, Government of Odisha, vide letter dated 16.06.2025, further directed the Additional Secretary, Commerce & Transport (T) Department and PCCF (HoFF), Odisha, to inquire into the matter and take appropriate action. The said letter is marked and annexed herewith as **Annexure - 5**.

9. The Divisional Forest Officer (DFO), Angul, vide grievance report dated 10.07.2025, acknowledged the encroachment of Chota Jungle Land by the Savitri Jindal Airport and forwarded the matter to the Tahsildar, Chhendipada. The said letter acknowledging the encroachment by JSPL is marked and annexed herewith as **Annexure - 6**

10. In reply to the Applicant's RTI application dated 03.06.2025, the PIO, DFO, Angul Division, vide letter dated 15.07.2025, confirmed instances of illicit tree felling by JSPL during the airport's construction. The reply states categorically that "No diversion proposal has been received for the construction of Savitri Jindal Airport". The said RTI Application and reply thereof is marked and annexed herewith as **Annexure - 7**.

11. The Tahsildar, Chhendipada, also submitted a grievance report dated 22.07.2025 confirming the encroachment of Chota Jungle Land by the airport. It further mentions that the villagers were using it for grazing of cattle and cattle and

are earning a living by collecting the leaves and firewood used from it. The said report is marked and annexed herewith as **Annexure - 8**.

12. The Applicant filed an RTI dated 22.05.2025 to the Tahsildar, Chhendipada, regarding the encroachment of Chota Jungle Land, and subsequently filed a First Appeal to the ADM (Admin)-cum-First Appellate Authority on 01.08.2025 when complete information was not provided. The same is marked and annexed herewith as **Annexure - 9**.

13. In another RTI reply dated 04.08.2025, the PIO, DFO, Angul Division, furnished action taken, reports and official correspondence, further confirming the violations by JSPL. The said correspondence is marked and annexed herewith as **Annexure - 10**.

14. Despite repeated representations by the Applicant to the Forest Department, Tahsildar, and Ministry of Civil Aviation, no effective remedial or punitive action has been taken. The airport continues to operate, even after substantial evidence of land encroachment, and unauthorized felling of trees. The said letters are marked and annexed herewith as **Annexure 11, Annexure 12 and Annexure 13**.

15. The actions of Respondent No. 15 amount to blatant violations of the Forest (Conservation) Act, 1980, Orissa Forest Act, 1972, Odisha Timber and Other Forest Produce Transit Rules, 1980, and Odisha Prevention of Land Encroachment Act, 1972. The inaction of the concerned authorities is leading to irreversible ecological harm and undermining the rule of law.

16. This Hon'ble Tribunal has jurisdiction under Section 14 of the National Green Tribunal Act, 2010, as the present case involves substantial questions relating to the environment and enforcement of legal rights.

17. The cause of action is continuous in nature as the illegal occupation and ecological damage are ongoing. This Application is filed within the prescribed period of limitation under Section 14(3) of the NGT Act.

18. The Applicant has no other efficacious remedy except approaching this Hon'ble Tribunal for urgent directions to prevent further environmental damage and to ensure restoration of the encroached land.

GROUND

That the Applicant is relying on the following grounds to invoke the jurisdiction of the Hon'ble Tribunal and for immediate relief to prevent further illegal encroachment, deforestation, and operation of the Savitri Jindal Airport by the Respondent No. 2:

- i. That the intentional and unauthorised diversion of forest and revenue forest land ("Chota Jungle") without prior approval under the Forest (Conservation) Act, 1980, is a blatant violation of the Forest Conservation Acts & Rules, causing serious and irreversible damage to forest ecology, biodiversity, and livelihood resources of the local communities.
- ii. That the large-scale illicit felling and removal of century-old Sal and other miscellaneous trees by the Respondent No. 2, without any sanctioned transit permit under the Odisha Timber and Other Forest Produce Transit Rules, 1980, constitutes an unethical and unlawful practice in violation of the very object and conditions for protection of forest land.

iii. That the concerned State and Central authorities, despite being in possession of clear reports, RTI replies, and grievance records confirming illegal encroachment and deforestation, have failed to take any legal action or impose penalties on the Respondent No. 2 for violations under the Forest (Conservation) Act, 1980, the Orissa Forest Act, 1972, the Odisha Prevention of Land Encroachment Act, 1972, and other applicable Environmental Laws, thereby allowing continued environmental degradation.

LIMITATION

That there exists a subsisting cause of action in the present matter, as no action has been initiated against the Respondent No. 2 till date. Furthermore, the illegal occupation of forest and revenue forest land continues, and the Savitri Jindal Airport remains operational on such encroached land, causing continuous ecological harm.

The present application has been filed within the period of limitation from the date on which the Applicant became aware of the confirmed violations through RTI replies and official communications between June 2025 and August 2025. Since the said cause of action is continuous in nature, the application is not barred by limitation.

INTERIM PRAYER

It is, therefore, most respectfully prayed that this Hon'ble Tribunal may be pleased to:

- a) Direct the immediate suspension of all operations of the Savitri Jindal Airport, Angul, and suspend/cancel the operation of its licence issued by the Directorate General of Civil Aviation (DGCA), until the completion of a detailed inquiry into the alleged illegal encroachment of revenue forest land, unauthorised tree felling, and other environmental violations committed during its construction and operation.
- b) Pass such further orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the present case, in the interest of justice and protection of the environment

PRAYER

In light of the above, the Applicant most respectfully prays that this Hon'ble Tribunal may be pleased to:

- a) Direct immediate suspension of all licences/permissions issued to Savitri Jindal Airport for operation of flights until completion of inquiry;
- b) Direct cancellation of the DGCA licence of the Savitri Jindal Airport after due inquiry;
- c) Direct Respondents to initiate legal action against JSPL and its Directors under

the Forest (Conservation) Act, 1980; Orissa Forest Act, 1972; Odisha Prevention of Land Encroachment Act, 1972; and other applicable laws;

d) Direct restoration and afforestation of the encroached forest land at the cost of JSPL;

e) Pass such other orders as this Hon'ble Tribunal may deem fit in the interest of justice and environment.

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

(Under Section 18(1) read with Section 14(1) and 15 of the National Green
Tribunal Act 2010)

ORIGINAL APPLICATION NO. _____ OF 2025

IN THE MATTER OF:

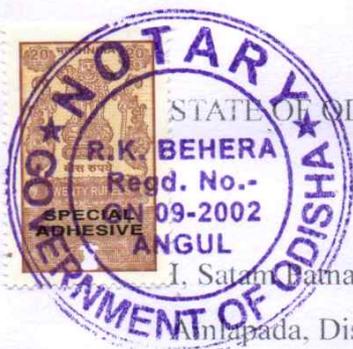
SATAM PATNAIK

...APPLICANT

VERSUS

STATE OF ODISHA & ORS.

...RESPONDENTS



AFFIDAVIT

Affidavit No. 13393 /2025
Dated 11th. August /2025

I, Satam Patnaik S/o Purusottam Patnaik aged about 45 years, At/ Po- 6th Lane,
Amalapada, Dist.- Angul, Odisha -759122 do hereby solemnly affirm and state as

Under:

1. That I am the Applicant in the present case and Deponent in the present
Affidavit, hence, I am competent to swear this Affidavit.

2. That I have read over the contents of the accompanying Application and the
same is true and correct and is drafted on my instruction.

Satam Patnaik
DEPONENT

NOTARY
ANGUL

VERIFICATION

Verified on this 11.08.2025., that the contents of the above Affidavit are true and correct, and nothing material has been concealed therefrom, nor any part of it is false.



IDENTIFIED BY

Satish Patra

DEPONENT

S. J. Mathews

ADVOCATE

SUNIL J. MATHEWS

Shanti Kunj, Link Road
Cuttack- 753001
(M) 9311567212

Email: sjmathews@gmail.com

11/8/25
**NOTARY
ANGUL**

PLACE: BHUBANESWAR

DATE- 11.08.2025

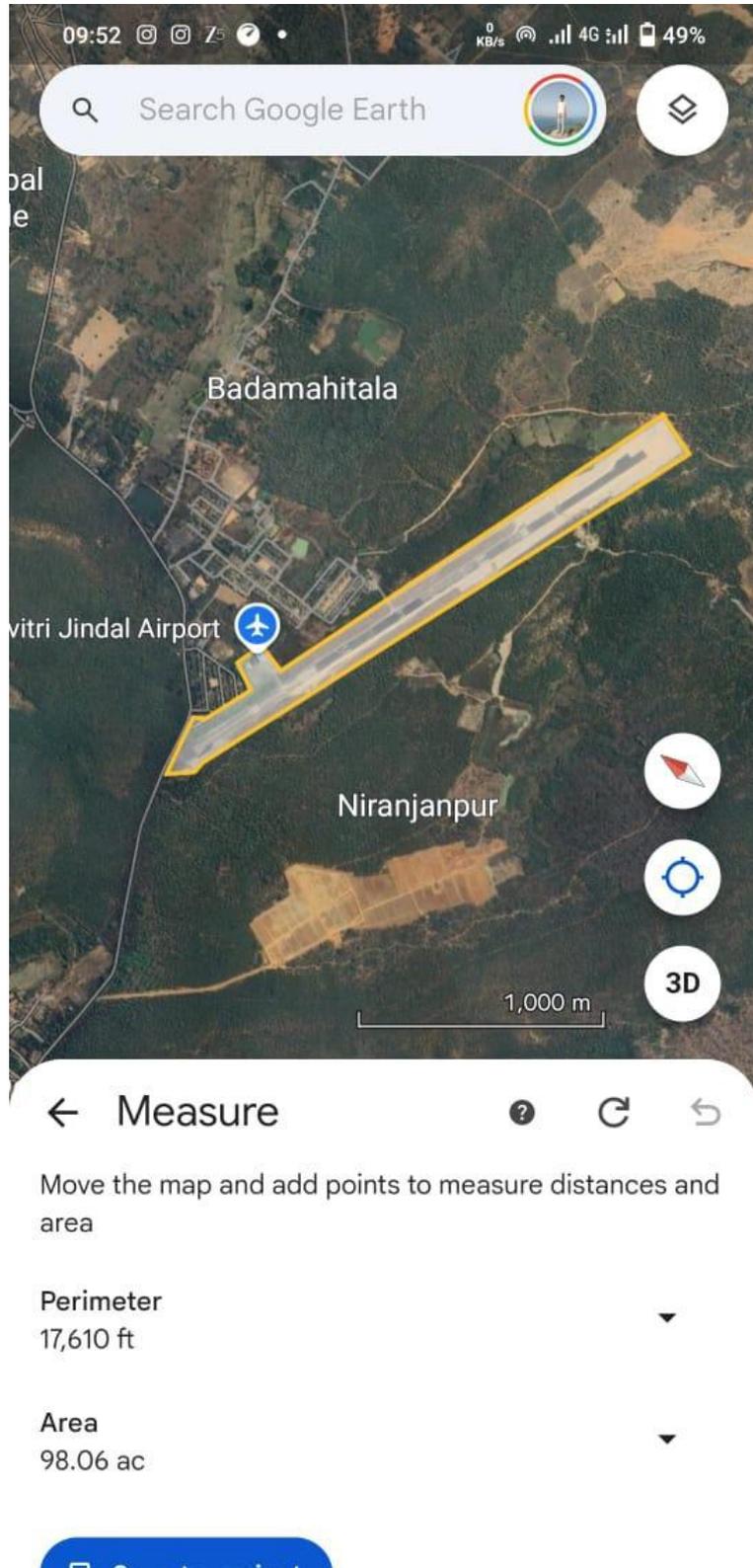
Affidavit No. 13393 / 2025
dated this 11th day of AUGUST 2025
The above named deponent having been
Identified by Sri. A. Das
.....Advocate, Angul
solemnly affirmed before me this
the 11th day of AUGUST
2025 atA.M./P.M. in
the court premises that the contents
of this affidavit true to the best of
his/her knowledge.

Rohita Kumar Behera

**ROHITA KUMAR BEHERA
NOTARY
ANGUL, ODISHA
Regd. No-ON 09-2002
Cell-9439737148**



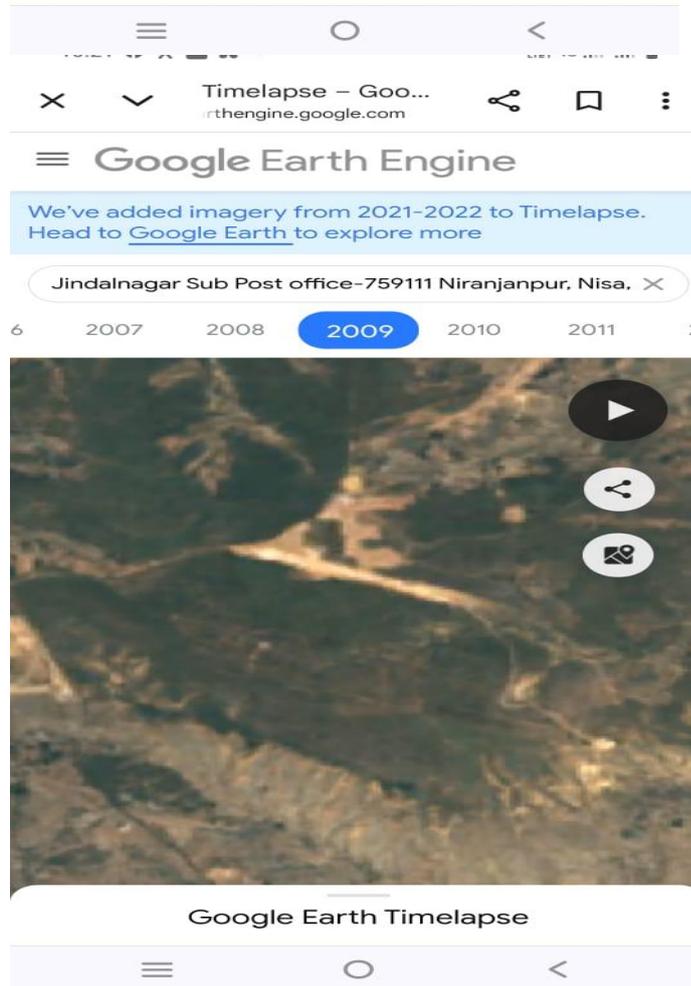
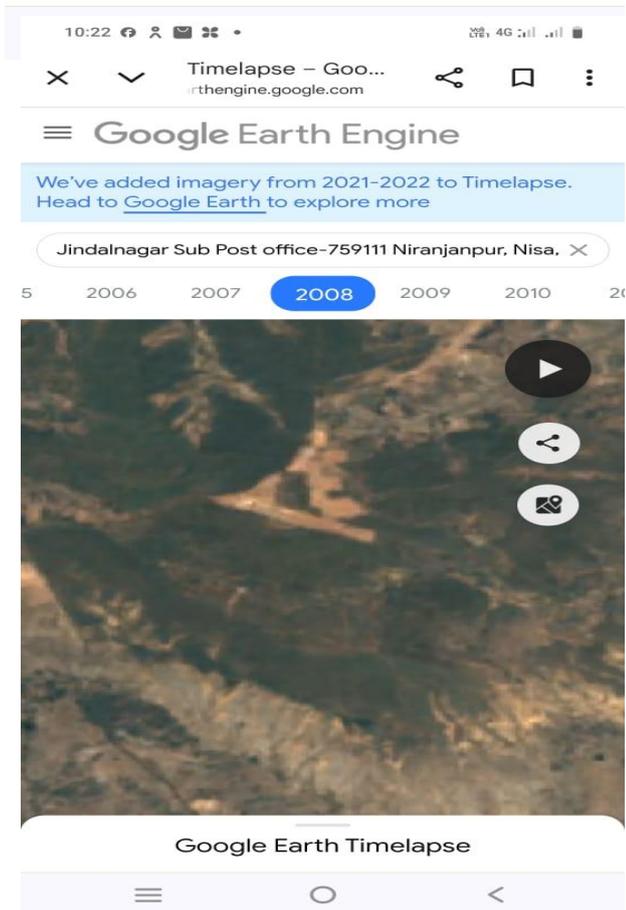
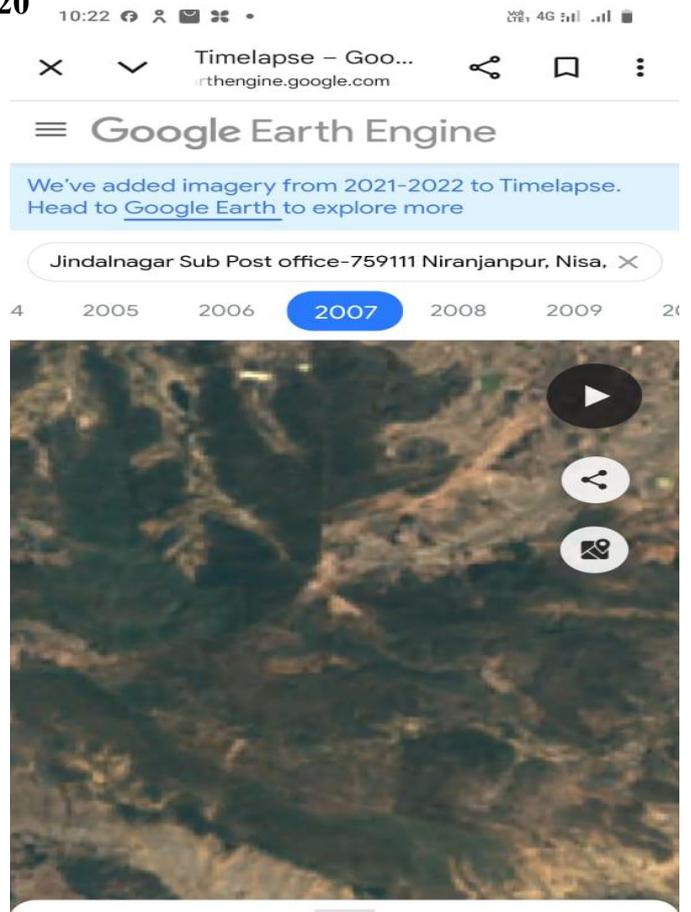
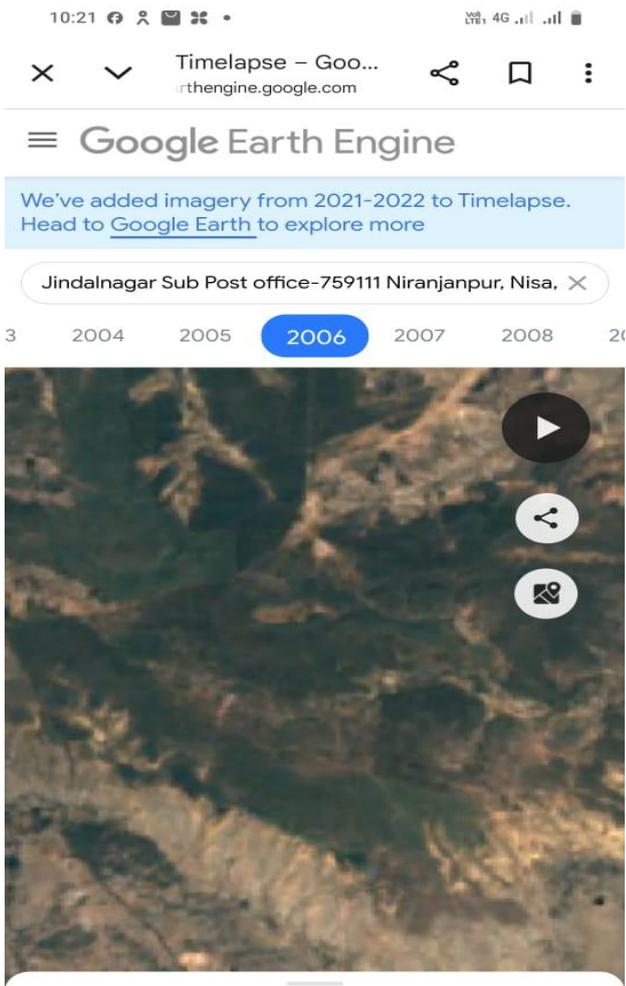
Status as on Date: 11 June, 2025



Chota Jungle Area Details: Khata No.1, Plot No. 99 & 101, Kisama-Chota Jungle. Village- Badamahitala, Tahsil-Chhendipada, Angul

MAP SHOWING REVENUE PLOTS AROUND JSPL AIRPORT AREA





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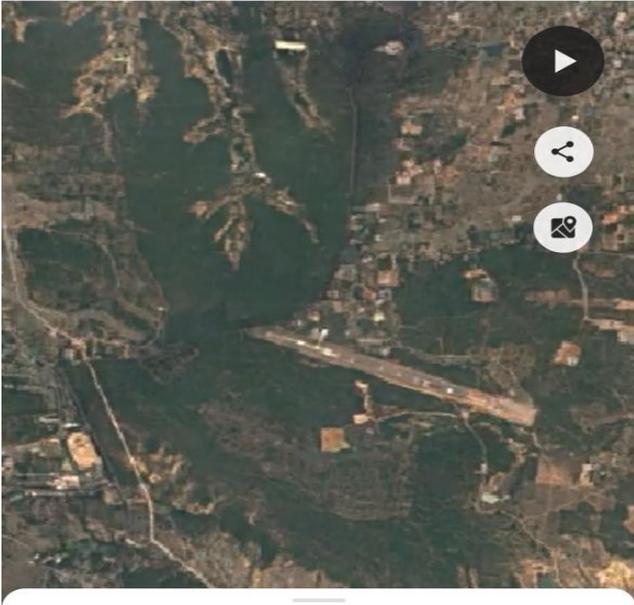
5G

Google Earth Engine

We've added imagery from 2021-2022 to Timelapse. Head to [Google Earth](#) to explore more

Savitri Jindal Airport Niranjanpur, Odisha, India

2012 2013 2014 2015 2016 2017 2018



Google Earth Timelapse

earthengine.google.com

We've added imagery from 2021-2022 to Timelapse. Head to [Google Earth](#) to explore more

Savitri Jindal Airport Niranjanpur, Odisha, India

2017 2018 2019 2020 2021 2022



Google Earth Timelapse

earthengine.google.com

21

10:21

4G

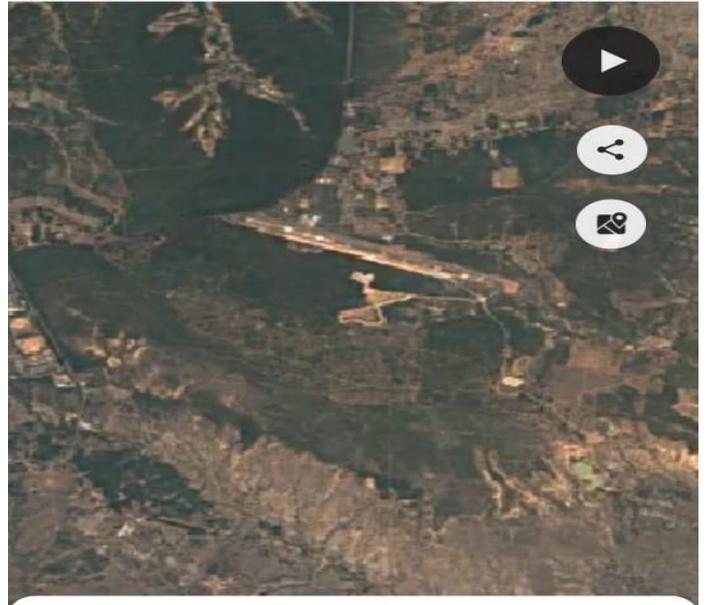
Timelapse - Goo...
earthengine.google.com

Google Earth Engine

We've added imagery from 2021-2022 to Timelapse. Head to [Google Earth](#) to explore more

Jindalnagar Sub Post office-759111 Niranjanpur, Nisa,

2016 2017 2018 2019 2020



Google Earth Timelapse

10:21

4G

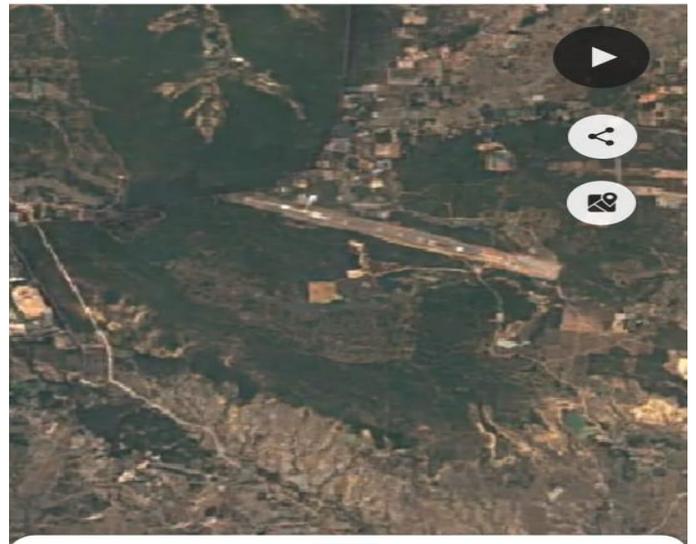
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earthengine.google.com

Google Earth Engine

We've added imagery from 2021-2022 to Timelapse. Head to [Google Earth](#) to explore more

Jindalnagar Sub Post office-759111 Niranjanpur, Nisa,

2020 2021 2022 1984 1985



Google Earth Timelapse

File No. 11/1/2024-FPD (Computer No.249052)
Government of India
Ministry of Environment, Forest & Climate Change
(Forest Protection Division)

Indira Paryavaran Bhawan
Jor Bagh Road, Ali Ganj
New Delhi – 110003
Dated the 04th June, 2025

To,

The Principal Chief Conservator of Forests (HoFF)
Odisha Forest Department
Aranya Bhawan Chandrashekharpur,
Bhubaneswar,
Odisha -751023

Sub: - Request for enquiry regarding mass illicit felling and transportation of Sal & other miscellaneous trees by JSPL, Angul during construction of Savitri Jindal Airport in Niranjapur & Badamahitala village area under Paranga & Natada GP respectively.

Sir,

Please find enclosed herewithin a copy of e-mail dated 03.06.2025 received from Shri Satam Patnaik C/o: Shri Bala Krushna Pattanaik Trust, Email: satam.patnaik@gmail.com 6th Lane, Amalapada, Angul, Odisha on the subject mentioned above, which is self- explanatory.

2. In this regard, it is requested to kindly examine the matter and take appropriate necessary action as per the provisions of extant Acts, Rules and Regulations in force.

3. An action taken report in this regard may kindly be communicated to this Ministry and the applicant at the earliest.

Yours faithfully,

Encl: -As above


(Sanjay Kumar Chauhan)
Assistant Inspector General of Forests
Email: fpd-moefcc@gov.in

Copy for information to: Shri Satam Patnaik C/o: Shri Bala Krushna Pattanaik Trust,
Email: satam.patnaik@gmail.com 6th Lane, Amalapada, Angul, Odisha.

Fwd: Request for enquiry regarding mass illicit felling and transportation of Sal & other miscellaneous trees by JSPL, Angul during construction of Savitri Jindal Airport in Niranjanpur & Badamahitala village area under Paranga & Natada GP respectively

2 emails

Surabhi Rai <surabhi.ra76@gov.in >

Tue, 03 Jun 2025 1:31:11 PM +0530

To "SANJAY KUMAR CHAUHAN"<sanjay.ifs12@mp.gov.in>,"FPD"<fpd-moefcc@gov.in>,"FPD"<fpd-moefcc@nic.in>

==== Forwarded message =====

From: A K Mohanty <adgfc-mef@nic.in>

To: "R Raghu Prasad"<raghu.prasad@gov.in>, "Surabhi Rai"<surabhi.ra76@gov.in>

Cc: "FPD"<fpd-moefcc@gov.in>

Date: Tue, 03 Jun 2025 12:04:52 +0530

Subject: Fwd: Request for enquiry regarding mass illicit felling and transportation of Sal & other miscellaneous trees by JSPL, Angul during construction of Savitri Jindal Airport in Niranjanpur & Badamahitala village area under Paranga & Natada GP respectively

==== Forwarded message =====

==== Forwarded message =====

From: Sushil Kumar Awasthi <dgfindia@nic.in>

To: "A K Mohanty"<adgfc-mef@nic.in>

Date: Tue, 03 Jun 2025 12:04:12 +0530

Subject: Fwd: Request for enquiry regarding mass illicit felling and transportation of Sal & other miscellaneous trees by JSPL, Angul during construction of Savitri Jindal Airport in Niranjanpur & Badamahitala village area under Paranga & Natada GP respectively

==== Forwarded message =====

==== Forwarded message =====

From: Mr Tanmay Kumar <secy-moef@nic.in>

To: "Sushil Kumar Awasthi" <dgfindia@nic.in>

Date: Tue, 03 Jun 2025 09:38:15 +0530

Subject: Fwd: Request for enquiry regarding mass illicit felling and transportation of Sal & other miscellaneous trees by JSPL, Angul during construction of Savitri Jindal Airport in Niranjapur & Badamahitala village area under Paranga & Natada GP respectively

==== Forwarded message =====

==== Forwarded message =====

From: Satam Patnaik <satam.patnaik@gmail.com>

To: <dfoangul@gmail.com>

Cc: <rccf.angul@odisha.gov.in>, <nodal.pccfodisha@gmail.com>,

<nodal.pccfhoff@odisha.gov.in>, <roez.bsr-mef@nic.in>, <Dm-angul@nic.in>,

<Spang.odpol@nic.in>, <csori@ori.nic.in>, <Csodi@nic.in>, <fesec.or@nic.in>, "National Green Tribunal" <nationalgreentribunalvc@gmail.com>, <Rdcsbp@nic.in>, <tah.chhendi-od@nic.in>,

<secy-moef@nic.in>, <IIC.indstps@odishapolice.gov.in>

Date: Tue, 03 Jun 2025 08:23:29 +0530

Subject: Request for enquiry regarding mass illicit felling and transportation of Sal & other miscellaneous trees by JSPL, Angul during construction of Savitri Jindal Airport in Niranjapur & Badamahitala village area under Paranga & Natada GP respectively

==== Forwarded message =====

Date: 03-06-2025

To
The DFO
Angul Division,
Angul

Subject: Request for enquiry regarding mass illicit felling and transportation of Sal & other miscellaneous trees by JSPL, Angul during construction of Savitri Jindal Airport in Niranjapur & Badamahitala village area under Paranga & Natada GP respectively.

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- 1- Forest(Conservation) Act, 1980.
- 2- Section 27 of the Orissa Forest Act, 1972, read with Government of Odisha, Forest, Fisheries & Animal Husbandry Department Notification No. 6282525629 dated 07.06.1983, which prohibits unauthorised removal or damage to forest produce from protected forest areas and certain categories of Revenue land with tree cover.
- 3- Odisha Timber and Other Forest Produce Transit Rules, 1980 - No permit /property mark / ownership status has been obtained or produced for the felling, removal, or transportation of the felled timber, which is mandatory under Rule 4, 12 and 14 of the said Rules.
- 4- Google Earth Imagery from year 2007 to 2022.

Dear Sir,

With reference to captioned subject & further based on our primary report collected from local villagers, please find details regarding the matter for your kind information & necessary action.

Details of Savitri Jindal Airport:

Savitri Jindal Airport is a private airport owned by Jindal Steel and Power under DGCA

25

license and located at Angul in the Angul district of Odisha, India. The airport is named after the Jindal group businesswoman and the richest woman in India, Savitri Jindal. The nearest airfield is Phulbani Airstrip in Phulbani, Odisha.

Length of Runway: 5840 ft / 1780 m

Address: Niranjanpur, Badamahitala, Angul-759130.

PS: Nisha

Airport Project Work 1st Phase: Started in 2008

Airport Expansion Project Work 2nd Phase: 2018-2021.

Details About The Matter: The area was densely covered with "Sal & Other Miscellaneous Trees" since more than 100 years as natural forest area (Source of information: From local villagers & Goggle Earth Imagery). As per our primary information we've found that JSPL, Angul had cut down more than 100 acres of Forest covered with Sal & Other Miscellaneous Tress without any approval from competent authorities and have intensionally violated The Forest(Conservation) Act, 1980 along with other Forest Act & Rules.

Moreover, from preliminary inquiry from various quarters from our sources, it is ascertained that, JSPL is directly involved in such offence matter. Furthermore, comparative analysis of Google Earth imagery shows clear evidence of large scale deforestation and clearing of tree covering more than 100 acres, confirming the illegality(images enclosed).

Violations:

1. Mass felling of Sal & Other Miscellaneous trees during construction of Savitri Jindal Airport in Niranjanpur & Badamahitala village area under Paranga & Natada Gram Panchayat respectively.
2. Unauthorized removal and transportation of forest produce without a valid transit permit, in violation of the Odisha Timber and Other Forest Produce Transit Rules,1980.

Based on above grounds, facts & observations, we urge your good self to initiate necessary action as per Act & Rules.

Further delay from office of your good self in the process to take appropriate action will give/allow time to lessee(the mining company) to cover up/suppress the intentional violations.

PRAYER

- 1- Requesting for an enquiry by your good self regarding the above mentioned violations.
- 2- Request to initiate legal action against Owner of JSPL(as he is owning this airport) as per Law of The Land.

Looking forward for faster & positive response to protect national interest & to act as per Law of The Land. Also, request to share outcome of the enquiry/investigation on high priority to keep it transparent.

Thanking you

Satam Patnaik
C/o: Shri Bala Krushna Pattanaik Trust
6th Lane, Amalapada,
Angul
Odisha
M: 8527070196
Email: satam.patnaik@gmail.com

Encl:

- Copy of Petition duly signed attached.

26

Copy To:

- 1- The RCCF, Angul Circle, Angul.
- 2- The PCCF (Forest Diversion & Nodal Officer, FA Act), Odisha, Bhubaneswar.
- 3- The Director, Environment-cum-Special Secretary, F, E & CC Dept., Govt. of Odisha.
- 4- The Deputy Inspector General of Forest(C)
MoEF&CC, Eastern Regional Office,
Bhubaneswar
- 5- The Deputy Director General of Forest(C) MoEF&CC, Eastern Regional Office,
Bhubaneswar.
- 6- The Add. Director & Member Secretary (Industry-1)
MoEF&CC, Indira Paryavaran Bhawan, New Delhi
- 7- The Secretary, MoEF&CC, Govt of India, Indira Paryavaran Bhawan,
New Delhi.
- 8- The Cheif Secretary, Govt of Odisha, Bhubaneswar.
- 9- The RDC(ND), Sambalpur, Odisha.
- 10- The DM & Collector, Angul.
- 11- The ADM(Revenue), Angul.
- 12- The Sub-Collector, Angul.
- 13- The Tehsildar, Chendipada, Angul.
- 14- The LAO(General), Angul.
- 15- The SP, Angul.
- 16- The SDPO, Angul.
- 17- The IIC, Industrial Police Station,
Nisha, Angul.
- 18- The DGCA, Ministry of Civil Aviation, Govt of India.

Director General of Forests & Special Secretary
Ministry of Environment, Forests and Climate Change
Government of India

1 Attachment(s)

DFO-SAVITRI AIRPORT.pdf
716.3 KB

A K Mohanty < adgfc-mef@nic.in >

Tue, 03 Jun 2025 12:04:56 PM +0530

To "R Raghu Prasad"<raghu.prasad@gov.in>,"Surabhi Rai"<surabhi.rai76@gov.in>
Cc "FPD"<fpd-moefcc@gov.in>

==== Forwarded message =====
From: Sushil Kumar Awasthi <dgfindia@nic.in>
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Date: Tue, 03 Jun 2025 12:04:12 +0530
Subject: Fwd: Request for enquiry regarding mass illicit felling and transportation of Sal & other miscellaneous trees by JSPL, Angul during construction of Savitri Jindal Airport in Niranjapur & Badamahitala village area under Paranga & Natada GP respectively
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==== Forwarded message =====

==== Forwarded message =====
From: Satam Patnaik <satam.patnaik@gmail.com>
To: <dfoangul@gmail.com>
Cc: <rccf.angul@odisha.gov.in>, <nodal.pccfodisha@gmail.com>, <nodal.pccfhoff@odisha.gov.in>, <roez.bsr-mef@nic.in>, <Dm-angul@nic.in>, <Spang.odpol@nic.in>, <csori@ori.nic.in>, <Csodi@nic.in>, <fesec.or@nic.in>, "National Green Tribunal"<nationalgreentribunalvc@gmail.com>, <Rdcsbp@nic.in>, <tah.chhendi-od@nic.in>, <secy-moef@nic.in>, <IIC.indstps@odishapolice.gov.in>
Date: Tue, 03 Jun 2025 08:23:29 +0530
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Length of Runway: 5840 ft / 1780 m

Address: Niranjanpur, Badamahitala, Angul-759130.

PS: Nisha

Airport Project Work 1st Phase: Started in 2008

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Details About The Matter: The area was densely covered with "Sal & Other Miscellaneous Trees" since more than 100 years as natural forest area (Source of information: From local villagers & Google Earth Imagery). As per our primary information we've found that JSPL, Angul had cut down more than 100 acres of Forest covered with Sal & Other Miscellaneous Trees without any approval from competent authorities and have intentionally violated The Forest(Conservation) Act, 1980 along with other Forest Act & Rules.

Moreover, from preliminary inquiry from various quarters from our sources, it is ascertained that, JSPL is directly involved in such offence matter. Furthermore, comparative analysis of Google Earth imagery shows clear evidence of large scale deforestation and clearing of tree covering more than 100 acres, confirming the illegality (images enclosed).

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Satam Patnaik
C/o: Shri Bala Krushna Pattanaik Trust
6th Lane, Amalapada,
Angul
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M: 8527070196
Email: satam.patnaik@gmail.com

Encl:

- Copy of Petition duly signed attached.

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MoEF&CC, Indira Paryavaran Bhawan, New Delhi
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New Delhi.
- 8- The Cheif Secretary, Govt of Odisha, Bhubaneswar.
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30

Director General of Forests & Special Secretary
Ministry of Environment, Forests and Climate Change
Government of India

1 Attachment(s)

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716.3 KB

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C/o: Shri Bala Krushna Pattanaik Trust

6th Lane, Amalapada,

Angul, Odisha

M: 8527070196

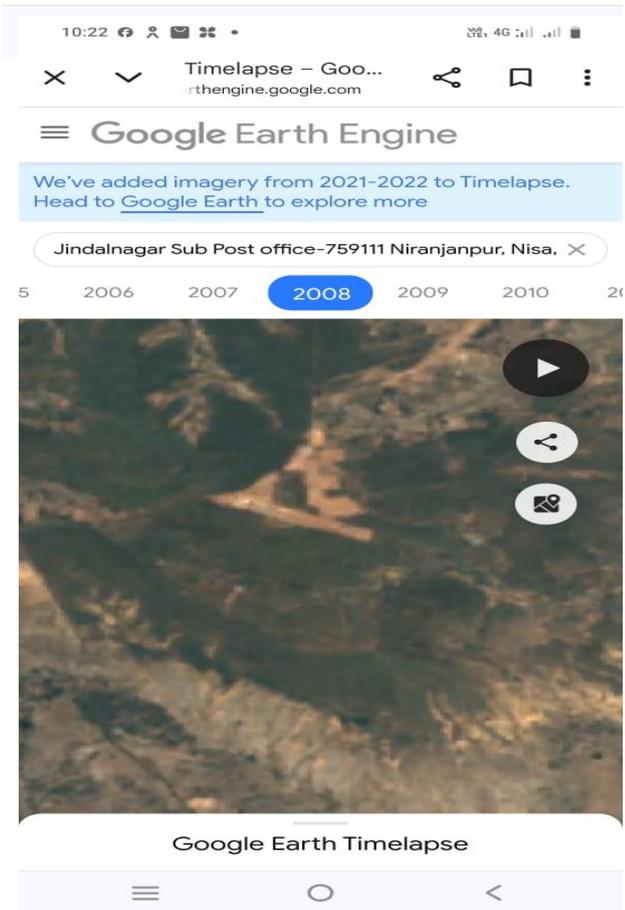
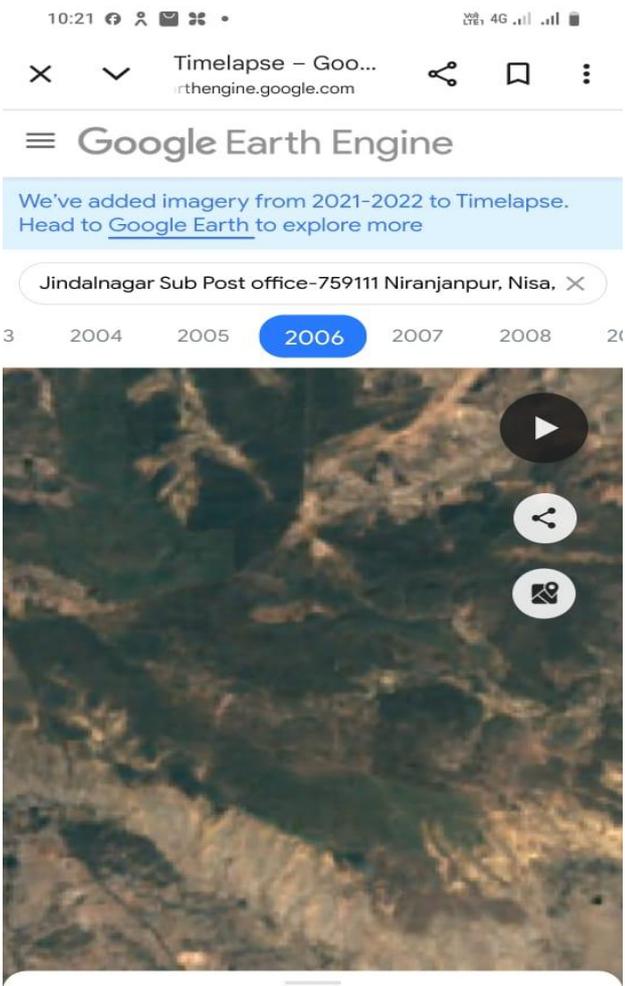
Email: satam.patnaik@gmail.com

Encl:

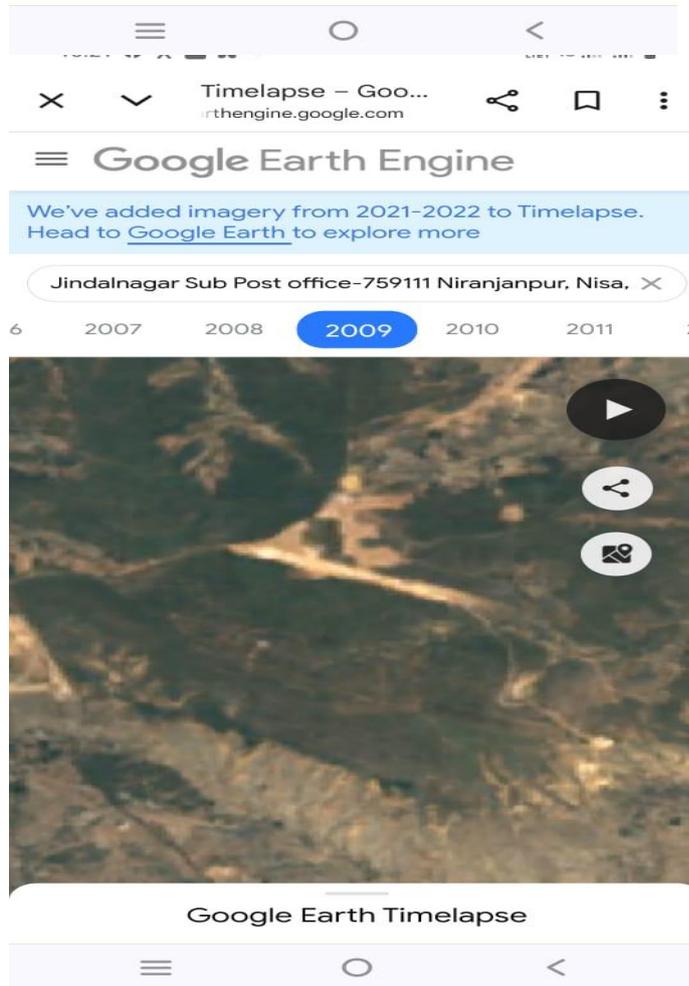
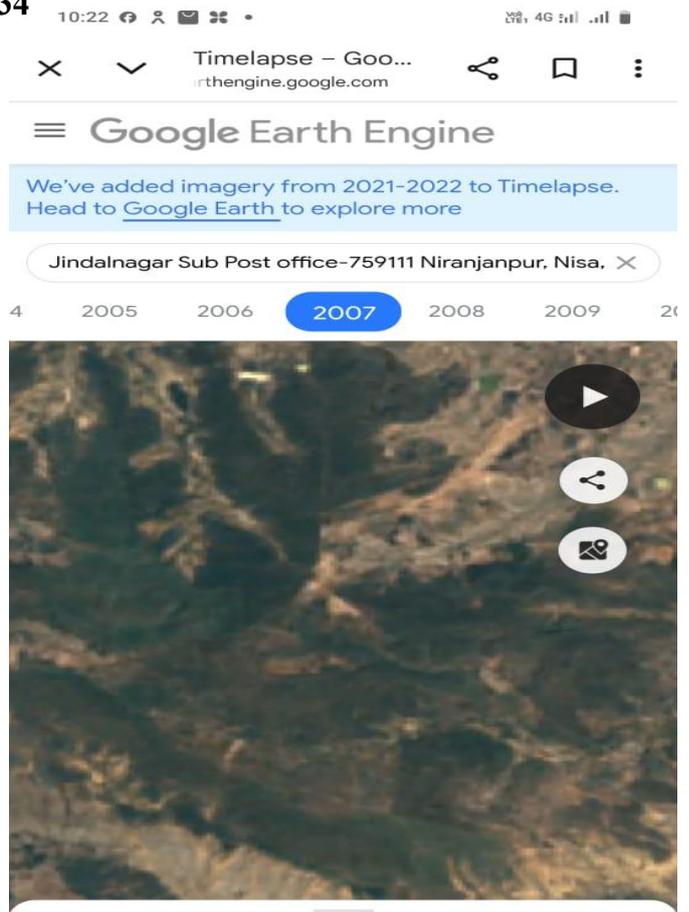
- Google Earth imagery of year 2006, 2007, 2008, 2009, 2015, 2018, 2020, 2022 of Savitri Jindal Airport.

Copy To:

- 1- The RCCF, Angul Circle, Angul.
- 2- The PCCF (Forest Diversion & Nodal Officer, FA Act), Odisha, Bhubaneswar.
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- 6- The Add. Director & Member Secretary (Industry-1)
MoEF&CC, Indira Paryavaran Bhawan, New Delhi
- 7- The Joint Secretary, MoEF&CC, Govt of India,
Indira Paryavaran Bhawan, New Delhi
- 8- The Chief Secretary, Govt of Odisha, Bhubaneswar.
- 9- The RDC(ND), Sambalpur, Odisha.
- 10- The DM & Collector, Angul.
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- 12- The Sub-Collector, Angul.
- 13- The Tehsildar, Chendipada, Angul.
- 14- The LAO(General), Angul.
- 15- The SP, Angul.
- 16- The SDPO, Angul.
- 17- The IIC, Industrial Police Station,
Nisha, Angul.
- 18- The DGCA, Ministry of Civil Aviation, Govt of India.



34



10:21 4G

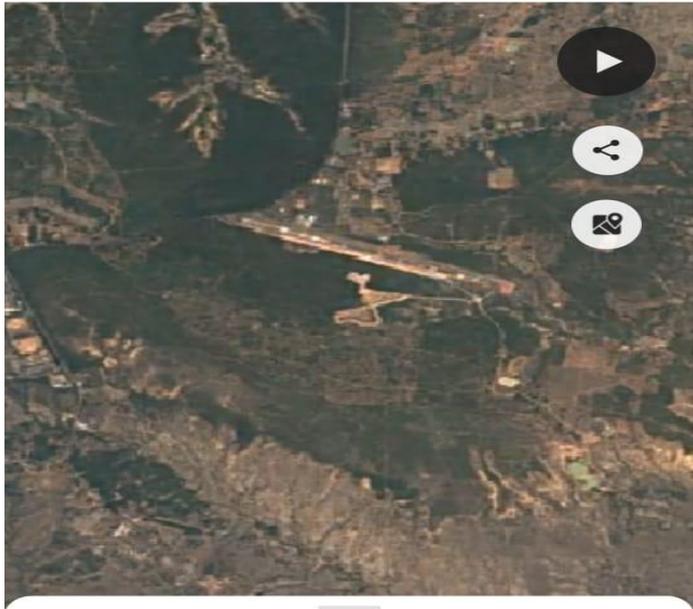
Timelapse - Goo...
earthengine.google.com

Google Earth Engine

We've added imagery from 2021-2022 to Timelapse. Head to [Google Earth](#) to explore more

Jindalnagar Sub Post office-759111 Niranjanpur, Nisa, X

2016 2017 **2018** 2019 2020



7:08 5G

Google Earth Engine

We've added imagery from 2021-2022 to Timelapse. Head to [Google Earth](#) to explore more

Savitri Jindal Airport Niranjanpur, Odisha, India X

017 2018 2019 **2020** 2021 2022



earthengine.google.com

35

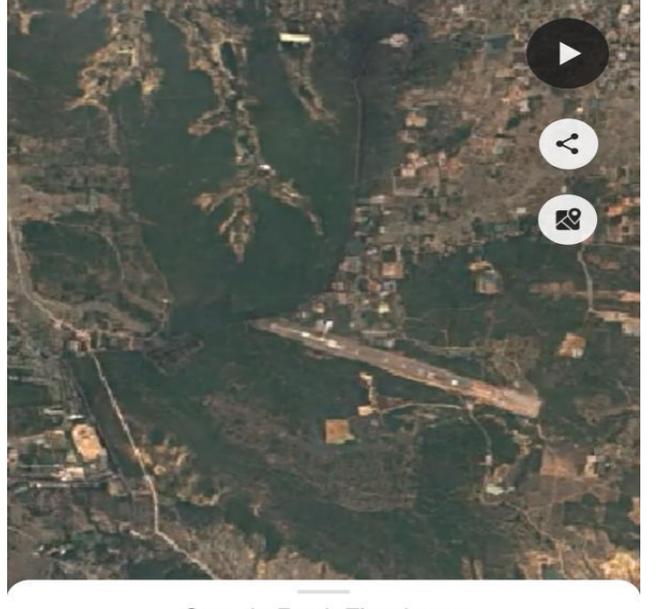
7:05 5G

Google Earth Engine

We've added imagery from 2021-2022 to Timelapse. Head to [Google Earth](#) to explore more

Savitri Jindal Airport Niranjanpur, Odisha, India X

012 2013 2014 **2015** 2016 2017 2018



10:21 4G

Timelapse - Goo...
earthengine.google.com

Google Earth Engine

We've added imagery from 2021-2022 to Timelapse. Head to [Google Earth](#) to explore more

Jindalnagar Sub Post office-759111 Niranjanpur, Nisa, X

2020 2021 **2022** 1984 1985



Navigation icons

BY POST/ E-MAIL

**GOVERNMENT OF ODISHA
FOREST, ENVIRONMENT & CLIMATE CHANGE DEPARTMENT**

No.FE-DIV-PG-0006-2022- 14462 /FE&CC,Date 16 JUN 2025

From

Shri Krutibas Parida,
Deputy Secretary to Government

To

The Addl. Secretary to Government,
Commerce & Transport (T) Department
The PCCF & HoFF, Odisha.

Sub: Request for enquiry regarding mass illicit felling and transportation of Sal & other miscellaneous trees by JSPL, Angul during construction of Savitri Jindal Airport in Niranjapur & Badamahitala village area under Paranga & Natada GP respectively.

Sir,

In inviting a reference to the subject cited above, I am directed to enclose herewith a copy of the petition dtd.03.06.2025 of Shri Satam patnaik, C/o: Shri Bala Krushna Pattanaik Trust, 6th land, Amalapada, Angul, Odisha received from the O/o the Chief Secretary, Odisha vide Dy. No. 032946 dtd 06.06.2025, the contents of which are self-explanatory and request you to kindly inquire into the matter and take appropriate action under intimation to this Department as well as to the petitioner.

Yours faithfully,

V.P.
16/06/2025
Deputy Secretary to Government

Memo No. 14463 /FE&CC, Date 16 JUN 2025

Copy along with enclosure forwarded to the RCCF, Angul Circle/ DFO, Angul Forest Division/ Collector, Angul for information and necessary action.

V.P.
16/06/2025
Deputy Secretary to Government

Memo No. 14464 /FE&CC, Date 16 JUN 2025

Copy forwarded to the OSD to Chief Secretary, Odisha for kind information and necessary action with reference to the Dy. No. 032946 dtd 06.06.2025.

V.P.
16/06/2025
Deputy Secretary to Government

P.T.O. →

Memo No. 14465/FE&CC, Date 16 JUN 2025

Copy forwarded to Shri Satam Patnaik, C/o: Shri Bala Krushna Pattanaik Trust, 6th land, Amalapada, Angul, Odisha, M:8527070196, (e-mail: satam.patnaik@gmail.com) for information & necessary action.


Deputy Secretary to Government

JUN 16 2025

16 JUN 2025

JUN 16 2025

16 JUN 2025

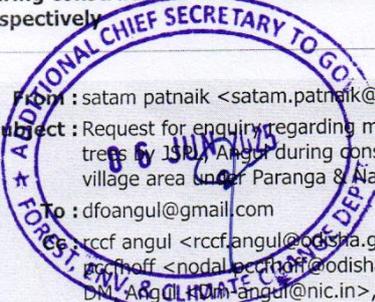


16110/FE/25
9/8/2025

Shri Manoj Ahuja

Email

Request for enquiry regarding mass illicit felling and transportation of Sal & other miscellaneous trees by JSPL, Angul during construction of Savitri Jindal Airport in Niranjanpur & Badamahitala village area under Paranga & Natada GP respectively



From: satam patnaik <satam.patnaik@gmail.com>
Subject: Request for enquiry regarding mass illicit felling and transportation of Sal & other miscellaneous trees by JSPL, Angul during construction of Savitri Jindal Airport in Niranjanpur & Badamahitala village area under Paranga & Natada GP respectively
To: dfoangul@gmail.com
cc: rccf angul <rccf.angul@odisha.gov.in>, nodal pccfodisha <nodal.pccfodisha@gmail.com>, nodal pccfmoef <nodal.pccfmoef@odisha.gov.in>, IRO Bhubaneswar <roez.bsr-mef@nic.in>, Collector and DM, Angul <dm.angul@nic.in>, SP Angul <Spang.odpol@nic.in>, Secretary-Env & Forest Odisha <csori@ori.nic.in>, Chief Secretary Odisha <Csodi@nic.in>, Secretary-Env & Forest Odisha <fsec.or@nic.in>, nationalgreentribunalvc@gmail.com, RDCSambalpur Orissa <Rdcspb@nic.in>, Tahsildar Chhendipada <tah.chhendi-od@nic.in>, Shri R P Gupta <secy-moef@nic.in>, IIC Industrial PS <IIC.indstps@odishapolice.gov.in>

Tue, Jun 03, 2025 08:24 AM

1 attachment

OFFICE OF CHIEF SECRETARY
OSWAS DIARY NUMBER
032946
DATE
06062025

Date: 03-06-2025

To
The DFO
Angul Division,
Angul

✓ A/S, FE & E
(Collector, Angul)
M.A. Chief Secretary
Odisha

Handwritten signature and initials.

Subject: Request for enquiry regarding mass illicit felling and transportation of Sal & other miscellaneous trees by JSPL, Angul during construction of Savitri Jindal Airport in Niranjanpur & Badamahitala village area under Paranga & Natada GP respectively.

References:

- 1- Forest(Conservation) Act, 1980.
- 2- Section 27 of the Orissa Forest Act, 1972, read with Government of Odisha, Forest, Fisheries & Animal Husbandry Department Notification No. 6282525629 dated 07.06.1983, which prohibits unauthorised removal or damage to forest produce from protected forest areas and certain categories of Revenue land with tree cover.
- 3- Odisha Timber and Other Forest Produce Transit Rules, 1980 - No permit /property mark / ownership status has been obtained or produced for the felling, removal, or transportation of the felled timber, which is mandatory under Rule 4, 12 and 14 of the said Rules.
- 4- Google Earth Imagery from year 2007 to 2022.

Dear Sir,

With reference to captioned subject & further based on our primary report collected from local villagers, please find details regarding the matter for your kind information & necessary action.

Details of Savitri Jindal Airport:

Savitri Jindal Airport is a private airport owned by Jindal Steel and Power under DGCA license and located at Angul in the Angul district of Odisha, India. The airport is named after the Jindal group businesswoman and the richest woman in India, Savitri Jindal. The nearest airfield is Phulbani Airstrip in Phulbani, Odisha.

Length of Runway: 5840 ft / 1780 m

Address: Niranjanpur, Badamahitala, Angul-759130.

PS: Nisha

Airport Project Work 1st Phase: Started in 2008

Airport Expansion Project Work 2nd Phase: 2018-2021.

Details About The Matter: The area was densely covered with "Sal & Other Miscellaneous Trees" since more than 100 years as natural forest area (Source of information: From local villagers & Goggle Earth Imagery). As per our primary information we've found that JSPL, Angul had cut down more than 100 acres of Forest covered with Sal & Other Miscellaneous Trees without any approval from competent authorities and have intentionally violated The Forest(Conservation) Act, 1980 along with other Forest Act & Rules.

Moreover, from preliminary inquiry from various quarters from our sources, it is ascertained that, JSPL is directly involved in such offence matter. Furthermore, comparative analysis of Google Earth imagery shows clear evidence of large scale deforestation and clearing of tree covering more than 100 acres, confirming the illegality (images enclosed).

Violations:

- 1. Mass felling of Sal & Other Miscellaneous trees during construction of Savitri Jindal Airport in Niranjanpur & Badamahitala village area under Paranga & Natada Gram Panchayat respectively.
- 2. Unauthorized removal and transportation of forest produce without a valid transit permit, in violation of the Odisha Timber and Other Forest Produce Transit Rules, 1980.

Based on above grounds, facts & observations, we urge your good self to initiate necessary action as per Act & Rules.

Handwritten signature and date: 4/06/2025 (3:33 pm)

SO(Div)
W.P.
07/06/2025
ASOC(SD)
7/2
9/1/25

Further delay from office of your good self in the process to take appropriate action will give/allow time to lessee(the mining company) to cover up/suppress the intentional violations.

PRAYER

- 1- Requesting for an enquiry by your good self regarding the above mentioned violations.
- 2- Request to initiate legal action against Owner of JSPL(as he is owning this airport) as per Law of The Land.

Looking forward for faster & positive response to protect national interest & to act as per Law of The Land. Also, request to share outcome of the enquiry/investigation on high priority to keep it transparent.

Thanking you

Satam Patnaik
C/o: Shri Bala Krushna Pattanaik Trust
6th Lane, Amalapada,
Angul
Odisha
M: 8527070196
Email: satam.patnaik@gmail.com

Encl:

- Copy of Petition duly signed attached.

Copy To:

- 1- The RCCF, Angul Circle, Angul.
- 2- The PCCF (Forest Diversion & Nodal Officer, FA Act), Odisha, Bhubaneswar.
- 3- The Director, Environment-cum-Special Secretary, F, E & CC Dept., Govt. of Odisha.
- 4- The Deputy Inspector General of Forest(C)
MoEF&CC, Eastern Regional Office,
Bhubaneswar
- 5- The Deputy Director General of Forest(C) MoEF&CC, Eastern Regional Office, Bhubaneswar.
- 6- The Add. Director & Member Secretary (Industry-1)
MoEF&CC, Indira Paryavaran Bhawan, New Delhi
- 7- The Secretary, MoEF&CC, Govt of India, Indira Paryavaran Bhawan,
New Delhi.
- 8- The Cheif Secretary, Govt of Odisha, Bhubaneswar.
- 9- The RDC(ND), Sambalpur, Odisha.
- 10- The DM & Collector, Angul.
- 11- The ADM(Revenue), Angul.
- 12- The Sub-Collector, Angul.
- 13- The Tehsildar, Chendipada, Angul.
- 14- The LAO(General), Angul.
- 15- The SP, Angul.
- 16- The SDPO, Angul.
- 17- The IIC, Industrial Police Station,
Nisha, Angul.
- 18- The DGCA, Ministry of Civil Aviation, Govt of India.

— **DFO-SAVITRI AIRPORT.pdf**
716 KB

Date: 03-06-2025

To
The DFO
Angul Division,
Angul

Subject: Request for enquiry regarding mass illicit felling and transportation of Sal & other miscellaneous trees by JSPL, Angul during construction of Savitri Jindal Airport in Niranjapur & Badamahitala village area under Paranga & Natada GP respectively.

References:

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 1. protected forest areas and certain categories of Revenue land with tree cover.
- 3- Odisha Timber and Other Forest Produce Transit Rules, 1980 - No permit /property mack / ownership status has been obtained or produced for the felling, removal, or transportation of the felled timber, which is mandatory under Rule 4, 12 and 14 of the said Rules.
- 4- Google Earth Imagery from year 2007 to 2022.

Dear Sir,

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Length of Runway: 5840 ft / 1780 m

Address: Niranjapur, Badamahitala, Angul-759130.

PS: Nisha

Airport Project Work 1st Phase: Started in 2008

Airport Expansion Project Work 2nd Phase: 2018-2021.

Details About The Matter: The area was densely covered with "Sal & Other Miscellaneous Trees" since more than 100 years as natural forest area (Source of information: From local villagers & Goggle Earth Imagery). As per our primary information we've found that JSPL, Angul had cut down more than 100 acres of Forest covered with Sal & Other Miscellaneous

Tress without any approval from competent authorities and have intensionally violated The Forest(Conservation) Act, 1980 along with other Forest Act & Rules.

Moreover, from preliminary inquiry from various quarters from our sources, it is ascertained that, JSPL is directly involved in such offence matter. Furthermore, comparative analysis of Google Earth imagery shows clear evidence of large-scale deforestation and clearing of tree covering more than 100 acres, confirming the illegality (images enclosed).

Violations:

1. Mass felling of Sal & Other Miscellaneous trees during construction of Savitri Jindal Airport in Niranjapur & Badamahitala village area under Paranga & Natada Gram Panchayat respectively.
2. Unauthorized removal and transportation of forest produce without a valid transit permit, in violation of the Odisha Timber and Other Forest Produce Transit Rules,1980.

Based on above grounds, facts & observations, we urge your good self to initiate necessary action as per Act & Rules.

Further delay from office of your good self in the process to take appropriate action will give/allow time to lessee(the mining company) to cover up/suppress the intentional violations.

PRAYER

1. Requesting for an enquiry by your good self-regarding the above mentioned violations.
2. Request to initiate legal action against Owner of JSPL(as he is owning this airport) as per Law of The Land.

Looking forward for faster & positive response to protect national interest & to act as per Law of The Land. Also, request to share outcome of the enquiry/investigation on high priority to keep it transparent.

Thanking you

Satam Patnaik

Satam Patnaik

C/o: Shri Bala Krushna Pattanaik Trust

6th Lane, Amalapada,

Angul, Odisha

M: 8527070196

Email: satam.patnaik@gmail.com

Encl:

- Google Earth imagery of year 2006, 2007, 2008, 2009, 2015, 2018, 2020, 2022 of Savitri Jindal Airport.

Copy To:

- 1- The RCCF, Angul Circle, Angul.
- 2- The PCCF (Forest Diversion & Nodal Officer, FA Act), Odisha, Bhubaneswar.
- 3- The Director, Environment-cum-Special Secretary, F, E & CC Dept., Govt. of Odisha.
- 4- The Deputy Inspector General of Forest(C)
MoEF&CC, Eastern Regional Office,
Bhubaneswar
- 5- The Deputy Director General of Forest(C) MoEF&CC, Eastern Regional Office,
Bhubaneswar.
- 6- The Add. Director & Member Secretary (Industry-1)
MoEF&CC, Indira Paryavaran Bhawan, New Delhi
- 7- The Joint Secretary, MoEF&CC, Govt of India,
Indira Paryavaran Bhawan, New Delhi
- 8- The Chief Secretary, Govt of Odisha, Bhubaneswar.
- 9- The RDC(ND), Sambalpur, Odisha.
- 10- The DM & Collector, Angul.
- 11- The ADM(Revenue), Angul.
- 12- The Sub-Collector, Angul.
- 13- The Tehsildar, Chendipada, Angul.
- 14- The LAO(General), Angul.
- 15- The SP, Angul.
- 16- The SDPO, Angul.
- 17- The IIC, Industrial Police Station,
Nisha, Angul.
- 18- The DGCA, Ministry of Civil Aviation, Govt of India.

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Department of General Administration and Public Grievance
Government of Odisha

Grievance : Savitri Jindal Airport mass illicit felling of Sal trees by JSPL.

Name of Petitioner: Satam Patnaik

Department: Forest Environment & Climate Change Department.

Grievance ID: **DEPT20251221200**

Status: Registered on 03-06-2025

 **Jana Sunani Helpdesk** ✕

You have successfully filed a grievance through Jana Sunani portal.

Your Grievance ID is:
DEPT20251221200

You can view and track your Grievance through the link below:
<https://janasunani.odisha.gov.in>

Please click the link below to download the acknowledgement:
<https://janasunani.odisha.gov.in/pd/view/1337338>



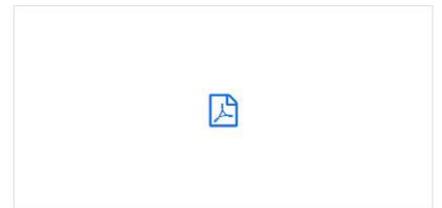
Complaint Status Details

Ticket No.
DEPT20251221200



Action Taken Details

The Grievance has been Disposed.



OFFICE OF THE DIVISIONAL FOREST OFFICER; ANGUL DIVISION: ANGULLetter No. 6022 /DRP/Dated. 10.07.2025

To

The Forest, Environment and Climate Change, Department,
Government of Odisha.

Sub: - Jana Sunani Registration No. DEPT20251221200 dated 04.06.2025, regarding the mass illicit felling and transportation of Sal and other miscellaneous trees by JSPL, Angul during the construction of Savitri Jindal Airport.

Ref: - Registration No. DEPT20251221200 dated 04.06.2025.

With reference to the above-cited Registration No. DEPT20251221200 dated 04.06.2025, regarding the captioned subject, this is to inform you that the detailed report is enclosed herewith in a separate sheet.

This is for favour of your kind information and necessary action.


Divisional Forest Officer
Angul Division.Memo No. 6023Dt. 10.07-2025

Copy forwarded to Sri Satam Patnaik, C/O Shri Bala Krushna Pattanaik Trust, 6th Lane, Amalapada, Angul for information and necessary action with reference to Registration No. DEPT20251221200 dated 04.06.2025.


Divisional Forest officer
Angul Division

OFFICE OF THE DIVISIONAL FOREST OFFICER, ANGUL DIVISION, ANGULLetter No. 6020 /Dated. 10.07.2025

To

The Tahasildar,
Chhendipada.

Sub: - Jana Sunani Registration No. DEPT20251221200 dated 04.06.2025, regarding the mass illicit felling and transportation of Sal and other miscellaneous trees by JSPL, Angul during the construction of Savitri Jindal Airport.

Ref: - Jana Sunani Registration No. DEPT20251221200 dated 04.06.2025.

Sir,

With reference to Jana Sunani Registration No. DEPT20251221200 dated 04.06.2025 regarding the captioned subject, this is to inform you that Jindal Steel and Power Limited has encroached upon Khata No. 01, Plot No. 101, Village - Badamahitala, Kissam - Chotta Jungle, and Khata No. 01, Plot No. 99, Village - Badamahitala, Kissam - Chotta Jungle, during the construction of Savitri Jindal Airport. These plots fall entirely under your jurisdiction.

In view of the above, you are requested to take appropriate action in accordance with the Revenue Law and intimate to the undersigned. A copy of the site inspection report of the Assistant Conservator of Forests, Angul Division, along with the drone survey map and land schedule details, is enclosed herewith for your information and necessary action.

Yours faithfully


Divisional Forest Officer
Angul DivisionMemo No. 6021 /Dated 10.07.2025

Copy forwarded to the Collector and District Magistrate, Angul for kind information and necessary action.


Divisional Forest Officer
Angul Division

N
10/07/2025

To

The Divisional Forest Officer,
Angul Division, Angul.

Sub: - Jana Sunani Registration No. DEPT20251221200 dated 04.06.2025, regarding the mass illicit felling and transportation of Sal and other miscellaneous trees by JSPL, Angul during the construction of Savitri Jindal Airport.

: - **Submission of detailed site inspection report.**

Sir,

As per your instructions vide Memo No. 4903 dated 09.06.2025 regarding the aforementioned subject, I proceeded to the area on 04.07.2025 along with the drone survey team of the DFO Office, Angul. It was observed that Jindal Steel and Power Limited has encroached upon Khata No. 01, Plot No. 101, Village - Badamahitala, Kissam - Chotta Jungle, and Khata No. 01, Plot No. 99, Village - Badamahitala, Kissam - Chotta Jungle. These plots fall entirely under the jurisdiction of the Tahasildar, Chhendipada, Revenue Department. Further, it is noted that during the site inspection, no trees were found to have been felled by the user agency, i.e., Jindal Steel and Power Limited. A copy of the drone survey map and land schedule details is enclosed herewith for your kind information and necessary action.

Encl: - As above.

Yours faithfully

@sahro
10/07/2025

Sri Krushna Chandra Sahoo,
Asst. Conservator of Forests,
Angul Division



DEPT20251221200 Detail Information

Registration No.	: DEPT20251221200	Received By	: CM Grievance Cell
Name	: SATAM PATNAIK	Received Date	: 04-Jun-2025, 11:26 AM
Contact No	: 8527060196	Email Address	: --
Address	: Chhendipada, Angul, ODISHA	Current Status	: Open
Grievance Details	Subject: Mass illicit felling and transportation of Sal & other miscellaneous trees by JSPL, Angul during construction of Savitri Jindal Airport. Details About The Matter: The area was densely covered with "Sal & Other Miscellaneous Trees" since more than 100 years as natural forest area (Source of information: From local villagers & Goggle Earth Imagery). As per our primary information we've found that JSPL, Angul had cut down more than 100 acres of Forest covered with Sal & Other Miscellaneous Tress without any approval from competent authorities and have intensionally violated The Forest(Conservation) Act, 1980 along with other Forest Act & Rules. Moreover, from preliminary inquiry from various quarters from our sources, it is ascertained that, JSPL is directly involved in such offence matter. Furthermore, comparative analysis of Google Earth imagery shows clear evidence of large scale deforestation and clearing of tree covering more than 100 acres, confirming the illegality(ima		

Complaint register at

Action History Details				
SI#	Action Date	Description	Sent By	Case Presently with
1	03-Jun-2025 06:27 PM	Complaint Register	SATAM PATNAIK	Forest, Environment and Climate Change Department
2	04-Jun-2025 11:26 AM	Assigned	Secretary , Forest, Environment & CC	DFO , Angul

*Svi K C Sahu, ACF
kindly inquire into it.*

MAP SHOWING REVENUE PLOTS AROUND JSPL AIRPORT AREA



LEGEND

Google Labels	Forest Block	Forest Block Boundary.
Angul Division	merged_5_Tetradis	Govt. Revenue Forest
Division Boundary	Webbs	
Range, Section, Beat	anugul_chherdipada	
Range Boundary	Google Satellite	
Range Boundary		

85.03 85.04 16.02 16.03

FORM- A
See Rule - 4 (I)

13

Application for Information under section 6 (1) of the RTI Act, 2005

RTI To

The Public Information Officer -
(Name of the office with address)

: Public Information Officer, Office of the DFO, Angul
Division, Angul .
: Satam Patnaik
: Purusottam Patnaik
: At- 6th Lane Amplapada
PO.: Angul, Dist - Angul, (Odisha) Pin-759122
: Aadhar Card
No: 5798 8918 9187

1. Full name of the applicant
2. Name of Father
3. Permanent Address
4. Particulars in respect of identify of the applicant
5. Particulars of information solicited
- Subject matter of information

1. Number of Sal & Other Miscellaneous Trees were felled by JSPL during construction of Savitri Jindal Airport.
2. Copy of approval (Under Section 27 of the Orissa Forest Act, 1972) obtained by JSPL from Office of the DFO, Angul Division for cutting of Sal & Other Miscellaneous Trees during construction of Savitri Jindal Airport.
3. Copy of permission (valid transit permit) obtained by JSPL from Office of the DFO, Angul Division for removal & transportation of forest produce (under "The Odisha Timber and Other Forest Produce Transit Rules, 1980") during construction of Savitri Jindal Airport at Niranjapur, Badamahitala, Angul.
4. Copy of grievance (if, any) received by Office of the DFO, Angul Division regarding massive tree felling done by JSPL for construction of Savitri Jindal Airport at Niranjapur, Badamahital, Angul along with "Action Taken Report" of respective grievances.
5. Details of legal actions taken by Forest Department against JSPL for violation(if, any) of The Forest (Conservation) Act, 1980 by JSPL during construction of Savitri Jindal Airport or after construction of Airport.

- b) The period to which the information relates
- c) Specific details of information required
- d) Whether information is required by post or in person (The actual postal address shall be included in providing information) : In person or by Mail
- e) In case by post (Ordinary, registered or speed)
6. Address to which information will be sent & in which form
7. Has the information provided earlier : No.
8. Is this information not made available by the Public authority : No.
9. Do you agree to pay the required fee : Yes
10. Have you deposited application fee (if yes details of such deposit) : Yes (IPO No: 006323)



N
05/06/2025

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3.6.25

9.1
05.06.2025

22

Whether belongs to BPL Category , have : NA
you furnished the proof of the same.

Place : Angul

Date : 03-06-2020

Satam Patnaik

Full Signature of the applicant

Address : At- 6th Lane Amplapada

PO.: Angul, Dist – Angul, (Odisha) Pin-759122

Mob: 8527060196

Email : satam.patnaik@gmail.com

Office of the Public Information Officer

Received the application form.....

Address

On..... seeking information

Place :

Date :

Full name of the Public information Officer
Designation & Seal



By E-mail: - satam.patnaik@gmail.com

OFFICE OF THE DIVISIONAL FOREST OFFICER: ANGUL DIVISION: ANGUL

At/Po/PS/Dist-Angul PIN-759122 Email I.D- dfoangul@gmail.com

Memo No. 6222 /RTI-2025/Dated 15.07.2025

To

Sri Satam Patnaik
S/o Purusottam Patnaik
At- 6th Lane Amlapada, Angul.

Sub: - Transfer of RTI application dated 03.06.2025 of Sri Satam Patnaik.

Ref: - Your Application Dt.07.10.2024.

Sir,

With reference to your RTI application dated 03.06.2025, the desired information under section 6 (3) of the RTI Act, 2005 as submitted by the In-charge of DRP Section is enclosed herewith for your information and necessary action.

Encl: - As above.


Public Information Officer
No. the D.F.O, Angul Division

Information required by Sri Satam Patnaik, S/o- Purusottam Patnaik, At. 6th Lane Amalapada, P.O- Angul, Dist.- Angul, (Odisha) Pin-759122 under section 6(3) of R.T.I. Act ,2005 in respect of Angul Forest Division is furnished as follows.

No diversion proposal has been received for the construction of Savitri Jinal Airport. This is for your information and necessary action.


Public Information Officer
O/o the Divisional Forest Office
✓ Angul Division



**Department of General Administration
and Public Grievance**
Government of Odisha

Grievance : Badamahitala Revenue Forest Land(Chota Jungle) Encroachment by JSPL.

Name of Petitioner: Satam Patnaik

Department: Chief Secretary (Tahsildar-Chhendipada)

Grievance ID: CS20251206231/ CS20251206500

Status: Registered on 22-05-2025



Department of General Administration
and Public Grievance
Government of Odisha

English ▾

Login/Sign Up



Complaint Status Details

Ticket No.

CS20251206500



Registered At
Chief Secretary
On 22-May-2025



Under Process
Collector, Angul



Disposed
On 08-Jul-2025

Action Taken Details

The Grievance has been Disposed.



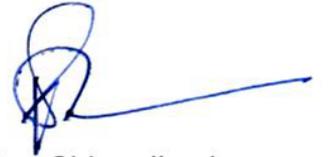
**SUBMISSION OF ACTION TAKEN REPORT ON JANASUNANI, GOVT. OF ODISHA
REGISTRATION ID NO. CS20251206500 FILED BY ONE SATAM PATNAIK OF
VILLAGE BADAMAHITLA PS- NISHA , DISTRICT- ANGUL**

...

In compliance to the Janasunani Registration ID No - CS20251206500 received from, Chief Secretary Odisha Grievance Cell, upon the grievance petition filed by Satam Patnaik of village Badamahitala . The matter was enquired by the RI Paranga and the G-memo form has been submitted by the concern RI. The encroachment case has been initiated as per the OPLE Act1972.

This is for favour of your kind information and necessary action at your end.

Encl:- Report of RI Paranga



Tahasildar, Chhendipada

ସାଧୁ କରୀମକର କାର୍ଯ୍ୟାଳୟ, ପରଙ୍ଗ
ଗାନ୍ଧୀ - 159 ତାରିଖ: 3/6/25

ପ୍ରାପ୍ତ,

ଶ୍ରୀମୁଖ୍ୟ ଚନ୍ଦ୍ରଶାହୁଦାସ, ଚଣ୍ଡିପଦା

କାର୍ଯ୍ୟ:- ମୋଡି- ଚନ୍ଦ୍ରଶାହୁଦାସ ଠାରେ ଥିବା ପ୍ଲଟ - 22 କୁ କେଆରୁ
ହାତରେ M/S - JSPL ଦ୍ଵାରା ଜମିଦାରୀର କାର୍ଯ୍ୟାଳୟ
ସମ୍ପର୍କେ ,

ମହାଶୟ,

ଉପରୋକ୍ତ କାର୍ଯ୍ୟ ସୁଚକ ମୋଡି- ଚନ୍ଦ୍ରଶାହୁଦାସ
ପ୍ଲଟ - 22 କୁ ଯାଏ ସରକାରୀର ତରଫରୁ କରାଯାଇ ଉପାଦାନ ଯେ,
ଏହା ପ୍ଲଟର ନିକଟ ସୁଚକ କାର୍ଯ୍ୟାଳୟର ନିକଟ M/S - JSPL
ଦ୍ଵାରା ଜମିଦାରୀର କାର୍ଯ୍ୟାଳୟ Airport ନିକଟ କାର୍ଯ୍ୟାଳୟ ।
ଏହା ଉକ୍ତ ପ୍ଲଟକୁ ନିକଟରେ ଥିବା ଗୃହ ଉପରେ ଉପାଦାନ ଯାଏ
ତୋଡ଼ି ହୋଇ ନିକଟରେ କରାଯାଇ କରୁଛି, ଏହା କାର୍ଯ୍ୟାଳୟ
ନିକଟରେ ଥିବା କାର୍ଯ୍ୟାଳୟ ଠାରେ କରାଯାଇ କରୁଛି କିମ୍ବା କାର୍ଯ୍ୟାଳୟ
ଠାରେ କାର୍ଯ୍ୟାଳୟ । ତଥା ଉକ୍ତ ଜମିଦାରୀର ନିକଟ କାର୍ଯ୍ୟାଳୟ
ଜମିଦାରୀର ପୁତ୍ର କରାଯାଇ କରୁଛି " 6 " memo M/S - JSPL
NDA, Argha ନାମରେ କାର୍ଯ୍ୟାଳୟ ଏହା ସହ କରାଯାଇ ।

କାର୍ଯ୍ୟାଳୟ କାର୍ଯ୍ୟାଳୟ କାର୍ଯ୍ୟାଳୟ କାର୍ଯ୍ୟାଳୟ କାର୍ଯ୍ୟାଳୟ
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3/6/25
Revenue Inspector
Paranga

English Translation of RI Report Dated 03-06-2025

REVENUE INSPECTOR'S OFFICE, PARANG

Letter No. 159, Date: 03/06/2025

To
Shriyukt Tehsildar, Chhendipada

Subject: Regarding illegal encroachment of Plot No. 99 in Mouza-Badamahitala by M/s. JSPL.

Sir,

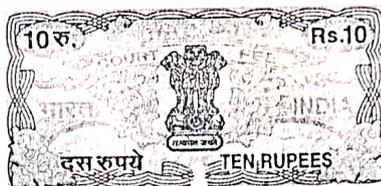
In accordance with the above matter, ongoing to Plot No. 99 of Mouza-Badamahitala and conducting an investigation in the land, it was found that the portion of the said plot shown as per the plan has been encroached upon by M/s. JSPL and an airport has been constructed. The people of the villages near the said plot are using it for grazing of cattle and cattle and are earning a living by collecting the leaves and firewood used from it. Therefore, a 'G' memo was made in the name of M/s. JSPL, Nisha, Angul to release the land from the said encroachment and attached herewith.

Therefore, I have informed this for your information and further action.

Yours faithfully
Revenue Inspector,
Paranga

FORM-D
[See Rule -7 (1)]
Form of Memorandum of Appeal to the First Appellate Authority under
Section 19 (1) of the Act

From
 SATAM PATNAIK
 C/o- Purusottam Pattanaik
 6th Lane Amalapada, Angul
 Pin-759122
 Mob: 8527060196
 Email: satam.patnaik@gmail.com



Before

The First Appellate Authority

1. Full Name of the Appellant	The ADM (Admin)-cum- First Appellant Authority
2. Address	Collectorate, Angul
3. Particulars of Public Information Officer	PIO-cum- Tahasildar, Chhendipada Angul
4. Date of receipt of the order appealed against	22-05-2025
5. Last date for filing the Appeal	01-08-2025
6. Particulars of information	
(a) Name of the officer or Department to which the information relates	Tahasildar Chhendipada, Angul
(b) Nature and subject matter of the information required	Details of Khata No.1, Plot No.99, Kisama Chota Jungle, Khata Name/Owener : Sarakar, Revenue Village : Badamahitala, GP-Natada, Tahasil : Chhendipada
7. The grounds for appeal (Details, if any, to be enclosed in separate sheet)	Non Responsible of Tahasildar Chhendipda regarding reply of RTI Application Dtd. 22/05/2025. Copy of RTI Application and representation to Tahasildar, Attached



Verification

I. Name of the appellant son of / daughter of /
 wife of hereby declare that the particulars furnished in
the appeal are to the best of my knowledge and belief, true and correct and that I have not
suppressed any material fact.

To

The ADM (Admin)-cum- First
Appellant Authority
Collectorate, Angul

Satam Patnaik

Signature of the Appellant

Place

Angul

Date

01-08-2022

Name and Address of Appellate Authority

by the Sender.

पोस्टल आर्डर

₹ 10

POSTAL ORDER

किससे अदा करना
To whom payableकिस डाकघर में
At what Officeक्या इसे क्रॉस किया है
Whether crossedभेजने की तारीख
Date sent

65F 006307

FORM- A
See Rule - 4 (I)

Application for Information under section 6 (1) of the RTI Act, 2005

Information Officer -

Name with address)

Name of the applicant

Name of the

Address

In respect of identify of

Information solicited
of information: Public Information Officer, Office of The Tahsildar,
Chhendipada, Angul.

: Satam Patnaik

: Purusottam Patnaik

: At- 6th Lane Amplapada

PO.: Angul, Dist. - Angul, (Odisha) Pin-759122

: Aadhar Card

No: 5798 8918 9187

: Provide following details of Khata No.1, Plot No.99,
Kisama, Chota Jungle, Khata Name/Owner: Sarkar,
Revenue Village: Badamahitala, GP: Natada, Tahsil:
Chhendipada)

- Whether lease has been sanctioned or not for the above mentioned Chota Jungle land?
- If sanctioned, what's the case no & copy of case record & Purpose of sanction of Chota Jungle Land as lease?
- The way of possession(JSPL is utilizing the land for it commercial purpose): whether lease or encroachment?
- If encroachment, then what is encroachment case no & copy of encroachment case file?
- if encroachment done then what action has taken by competent authority of Govt to remove encroachment?
- What is the reason that Govt is not taking any action till date against illegal encroachment of Chota Jungle Land by JSPL?

- The period to which the information relates
 - Specific details of information required
 - Whether information is required by post or in person (The actual postal address shall be included in providing information)
 - In case by post (Ordinary, registered or speed)
 - Address to which information will be sent & in which form
 - Has the information provided earlier
 - Is this information not made available by the public authority
 - Do you agree to pay the required fee
 - Have you deposited application fee
- In person/ Email
No.
No.
Yes
Yes (IPO No: 006307)

Received
22-5-25

From: Satam Patnaik <satam.patnaik@gmail.com>

Date: 10 July 2025 at 11:22:28 AM IST

To: tah.chhendi-od@nic.in

Cc: Laoangul@gmail.com, Subcol.angul@nic.in, Admangul@nic.in, Dm-angul@nic.in, Rdcsbp@nic.in, Revsec.od@nic.in, csori@ori.nic.in, Csodi@nic.in, lokayukta.odisha@gov.in, Cmo@nic.in, govodisha@nic.in

Subject: RTI Application is pending since last 48 days.

Date: 10-07-2025

To
The PIO,
O/o- The Tahsildar,
Chhendipada, Angul.

Subject: RTI Application is pending since last 48 days.

Dear Sir,

With reference to captioned subject & attached document(copy of RTI Application), please find details.

- 1- I had applied for specific information through RTI Application to The PIO, O/o The Tahsildar, Chhendipada, Angul on dated 32-05-2025.
- 2- I went to Tahsil Office, Chhendipada to receive the reply of my RTI Application on 2nd July'25 as I didn't receive it within 30 days. I got to know from concern in-charge Sanjay Babu(Land department) that reply document is with The Tahsildar, Chhendipada & he has yet not handed over the papered to Sanjay Babu to handed over to the applicant.
- 3- Then I called up Tahsildar, Chhendipada as by that time he had not reached Tahsil office & he said that he'll get it done once he'll reach office.
- 4- After that i met Shri Prasad Singh(Additional Tahsildar) to brief about the issue and he assured me that he'll talk to Tahsildar, Chhendipada regarding the same.

NOTE: I feel, Tahsildar Chhendipada is holding the reply document intensionally as it's related to JSPL, Angul and to suppress the issue(forceful encroachment of Chota Jungle Land).

Requesting PIO, O/o Tehsildar, Chhendipada, Angul to send reply of my RTI Application by today only as per RTI Act, 2005.

Thanks

Satam Patnaik
C/o: Shri Bala Krushna Pattanaik Trust
6th Lane, Amalapada,
Angul
Odisha
M: 8527070196
Email: satam.patnaik@gmail.com

Copy To:

- 1- The Tehsildar, Chendiapad, Angul
- 2- The LAO(General), Angul..
- 3- The Sub-Collector, Angul.
- 4- The ADM(Revenue), Angul.
- 5- The ADM(Admin), Angul.
- 6- The DM & Collector, Angul.
- 7- The RDC(ND), Sambalpur, Odisha.
- 8- The Secretary - Revenue & Disaster Management, Govt of Odisha.
- 9- The Chief Secretary, Govt. of Odisha.
- 10- Hon'ble Chief Minister, Odisha.
- 11- Hon'ble Governor, Odisha
- 12- Hon'ble Chairperson, Lokayukta, Odisha

**By E-mail**

OFFICE OF THE DIVISIONAL FOREST OFFICER: ANGUL DIVISION: ANGUL

At/Po/PS/Dist-Angul PIN-759122 Email I.D- dfoangul@gmail.comMemo No. 6916 /RTI-2025/Dated 04.08.2025

To

Sri Satam Patnaik
S/o Purusottam Patnaik
At- 6th Lane Amlapada,
PO/Dist.- Angul,759122.
E-mail: - satam.patnaik@gmail.com

Sub: - Transfer of RTI application dated 18.07.2025 of Sri Satam Patnaik.

Ref: - Your Application Dt.18.07.2025.

Sir,

With reference to your RTI application dated 18.07.2025, the desired information under section 6 (3) of the RTI Act, 2005 as submitted by the In-charge of DRP Section is enclosed herewith for information and necessary action.

Encl: - As above.


Public Information Officer
O/o the D.F.O, Angul Division



OFFICE OF THE DIVISIONAL FOREST OFFICER: ANGUL DIVISION

AT/PO/PS/DIST-Angul, PIN- 759122 PH NO. 06764-230322, E-mail id-dfoangul@gmail.com

Letter No. 6279 /Dated. 18.07.2025

To,

Sri Girish Kumar,
Airport Director, Savitri Jindal Airport,
Jindal Steel and Power Limited, Angul.

Sub: - *Request for Clarification regarding reported felling and transportation of Sal and miscellaneous trees during the construction of Savitri Jindal Airport.*

This is to bring to your attention that certain reports have been received regarding the felling and transportation of Sal and other miscellaneous trees during the construction of Savitri Jindal Airport, located within the jurisdiction of Paranga Beat of Nisha Section under Angul Forest Range.

A written representation has also been submitted by Sri Satam Patnaik, C/o Shri Bala Krushna Pattanaik Trust, 6th Lane, Amalapada, Angul, alleging that approximately 100 acres of tree-covered land, including significant Sal tree cover, was cleared during the project development.

Preliminary scrutiny of available records and field-level inputs suggests that certain activities involving tree felling and removal may have taken place without the necessary documentation as required under the following legal provisions:

1. **Section 27 of the Orissa Forest Act, 1972**, read with Government Notification No. 62825/25629 dated 07.06.1983, which regulates the protection of tree cover on designated forest and certain Revenue lands.
2. **Odisha Timber and Other Forest Produce Transit Rules, 1980**, which require permits, property marks, and proof of ownership for transportation of forest produce, as specified in Rules 4, 12, and 14.

A preliminary comparison of satellite imagery from 2006 to 2022 also indicates changes in the area's tree cover, which appear to support the concerns raised (images enclosed for reference). In this context you are requested to kindly provide your clarification on the following points:

1. Whether tree felling was undertaken during the airport's construction in Village Niranjapur under Paranga Gram Panchayat.

ofc.

R. Jindal
Office of the D. F. O.
Angul (T) Division
ANGUL

2. Whether due process, including necessary permissions and transit permits, was followed for any such activity.

You are kindly requested to submit your written response within **07 (seven) days** of receipt of this letter so that the matter may be reviewed in an appropriate and fair manner.

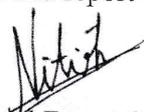
Enclosure:

- Comparative satellite imagery from 2006-2022


Divisional Forest Officer
Angul Division

Memo No. 6280 dated 18-07-2025

Copy forwarded to the Range Officer, Angul for information and necessary action. He is directed to serve the letter to the person concerned and report compliance to this office within 7 days.


Divisional Forest Officer
Angul Division

OFFICE OF THE DIVISIONAL FOREST OFFICER, ANGUL DIVISION, ANGUL 11.7.25,
Letter No. 6020 /Dated. 10.07.2025 12:21 PM

To

The Tahasildar,
Chhendipada.

Sub: - Jana Sunani Registration No. DEPT20251221200 dated 04.06.2025, regarding the mass illicit felling and transportation of Sal and other miscellaneous trees by JSPL, Angul during the construction of Savitri Jindal Airport.

Ref: - Jana Sunani Registration No. DEPT20251221200 dated 04.06.2025.

Sir,

With reference to Jana Sunani Registration No. DEPT20251221200 dated 04.06.2025 regarding the captioned subject, this is to inform you that Jindal Steel and Power Limited has encroached upon Khata No. 01, Plot No. 101, Village - Badamahitala, Kissam - Chotta Jungle, and Khata No. 01, Plot No. 99, Village - Badamahitala, Kissam - Chotta Jungle, during the construction of Savitri Jindal Airport. These plots fall entirely under your jurisdiction.

In view of the above, you are requested to take appropriate action in accordance with the Revenue Law and intimate to the undersigned. A copy of the site inspection report of the Assistant Conservator of Forests, Angul Division, along with the drone survey map and land schedule details, is enclosed herewith for your information and necessary action.

Yours faithfully


Divisional Forest Officer
Angul Division

Memo No. 6021 /Dated 10.07.2025

Copy forwarded to the Collector and District Magistrate, Angul for kind information and necessary action.


Divisional Forest Officer
Angul Division


Office of the D. F. O.
Angul (T) Division
ANGUL.

The Divisional Forest Officer,
Angul Division, Angul.

Sub: - Jana Sunani Registration No. DEPT20251221200 dated 04.06.2025, regarding the mass illicit felling and transportation of Sal and other miscellaneous trees by JSPL, Angul during the construction of Savitri Jindal Airport.

: - Submission of detailed site inspection report.

Sir,

As per your instructions vide Memo No. 4903 dated 09.06.2025 regarding the aforementioned subject, I proceeded to the area on 04.07.2025 along with the drone survey team of the DFO Office, Angul. It was observed that Jindal Steel and Power Limited has encroached upon Khata No. 01, Plot No. 101, Village - Badamahitala, Kissam - Chotta Jungle, and Khata No. 01, Plot No. 99, Village - Badamahitala, Kissam - Chotta Jungle. These plots fall entirely under the jurisdiction of the Tahasildar, Chhendipada, Revenue Department. Further, it is noted that during the site inspection, no trees were found to have been felled by the user agency, i.e., Jindal Steel and Power Limited. A copy of the drone survey map and land schedule details is enclosed herewith for your kind information and necessary action.

Encl: - As above.

Yours faithfully

@Sahoo
10/07/2025

Sri Krushna Chandra Sahoo,
Asst. Conservator of Forests,
Angul Division

P. Jindal
Office of the D. F. O.
Angul (T) Division
ANGUL.

Date: 03-06-2025

To
The DFO
Angul Division,
Angul

Subject: Request for enquiry regarding mass illicit felling and transportation of Sal & other miscellaneous trees by JSPL, Angul during construction of Savitri Jindal Airport in Niranjapur & Badamahitala village area under Paranga & Natada GP respectively.

References:

- 1- Forest(Conservation) Act, 1980.
- 2- Section 27 of the Orissa Forest Act, 1972, read with Government of Odisha, Forest, Fisheries & Animal Husbandry Department Notification No. 6282525629 dated 07.06.1983, which prohibits unauthorised removal or damage to forest produce from
 1. protected forest areas and certain categories of Revenue land with tree cover.
- 3- Odisha Timber and Other Forest Produce Transit Rules, 1980 - No permit /property mack / ownership status has been obtained or produced for the felling,removal, or transportation of the felled timber, which is mandatory under Rule 4, 12 and 14 of the said Rules.
- 4- Google Earth Imagery from year 2007 to 2022.

Dear Sir,

With reference to captioned subject & further based on our primary report collected from local villagers, pleas find details regarding the matter for your kind information & necessary action.

Details of Savitri Jindal Airport:

Savitri Jindal Airport is a private airport owned by Jindal Steel and Power under DGCA license and located at Angul in the Angul district of Odisha, India. The airport is named after the Jindal group businesswoman and the richest woman in India, Savitri Jindal. The nearest airfield is Phulbani Airstrip in Phulbani, Odisha.

Length of Runway: 5840 ft / 1780 m

Address: Niranjapur, Badamahitala, Angul-759130.

PS: Nisha

Airport Project Work 1st Phase: Started in 2008

Airport Expansion Project Work 2nd Phase: 2018-2021.

Details About The Matter: The area was densely covered with "Sal & Other Miscellaneous Trees" since more than 100 years as natural forest area (Source of information: From local villagers & Goggle Earth Imagery). As per our primary information we've found that JSPL, Angul had cut down more than 100 acres of Forest covered with Sal & Other Miscellaneous

DIVISIONAL FOREST OFFICER
 R.T.
 03-06-25
 do to Angul

Tress without any approval from competent authorities and have intensionally violated The Forest(Conservation) Act, 1980 along with other Forest Act & Rules.

Moreover, from preliminary inquiry from various quarters from our sources, it is ascertained that, JSPL is directly involved in such offence matter. Furthermore, comparative analysis of Google Earth imagery shows clear evidence of large-scale deforestation and clearing of tree covering more than 100 acres, confirming the illegality (images enclosed).

Violations:

1. Mass felling of Sal & Other Miscellaneous trees during construction of Savitri Jindal Airport in Niranjapur & Badamahitala village area under Paranga & Natada Gram Panchayat respectively.
2. Unauthorized removal and transportation of forest produce without a valid transit permit, in violation of the Odisha Timber and Other Forest Produce Transit Rules,1980.

Based on above grounds, facts & observations, we urge your good self to initiate necessary action as per Act & Rules.

Further delay from office of your good self in the process to take appropriate action will give/allow time to lessee(the mining company) to cover up/suppress the intentional violations.

PRAYER

1. Requesting for an enquiry by your good self-regarding the above mentioned violations.
2. Request to initiate legal action against Owner of JSPL(as he is owning this airport) as per Law of The Land.

Looking forward for faster & positive response to protect national interest & to act as per Law of The Land. Also, request to share outcome of the enquiry/investigation on high priority to keep it transparent.

Thanking you

Satam Patnaik

Satam Patnaik

C/o: Shri Bala Krushna Pattanaik Trust

6th Lane, Amalapada,

Angul, Odisha

M: 8527070196

Email: satam.patnaik@gmail.com

Encl:

- Google Earth imagery of year 2006, 2007, 2008, 2009, 2015, 2018, 2020, 2022 of Savitri Jindal Airport.

Copy To:

- 1- The RCCF, Angul Circle, Angul.
- 2- The PCCF (Forest Diversion & Nodal Officer, FA Act), Odisha, Bhubaneswar.
- 3- The Director, Environment-cum-Special Secretary, F, E & CC Dept., Govt. of Odisha.
- 4- The Deputy Inspector General of Forest(C)
MoEF&CC, Eastern Regional Office,
Bhubaneswar
- 5- The Deputy Director General of Forest(C) MoEF&CC, Eastern Regional Office,
Bhubaneswar.
- 6- The Add. Director & Member Secretary (Industry-1)
MoEF&CC, Indira Paryavaran Bhawan, New Delhi
- 7- The Joint Secretary, MoEF&CC, Govt of India,
Indira Paryavaran Bhawan, New Delhi
- 8- The Chief Secretary, Govt of Odisha, Bhubaneswar.
- 9- The RDC(ND), Sambalpur, Odisha.
- 10- The DM & Collector, Angul.
- 11- The ADM(Revenue), Angul.
- 12- The Sub-Collector, Angul.
- 13- The Tehsildar, Chendipada, Angul.
- 14- The LAO(General), Angul.
- 15- The SP, Angul.
- 16- The SDPO, Angul.
- 17- The IIC, Industrial Police Station,
Nisha, Angul.
- 18- The DGCA, Ministry of Civil Aviation, Govt of India.

Date: 22-5-2025

To
The Tahsildar
Chhendipada Tahsil,
Chhendipada,
Angul



Subject: "*Pilar Posting*" of Revenue Forest Land (Chota Jungle) & Removal of Encroachment Done By JSPL, Angul.

Dear Sir,

With reference to captioned subject, please find details for your kind information & necessary action.

Land Details:

Khata No.1

Plot No.99

Kisama: Chota Jungle

Owner: Sarkar

Area: 21.960 acres

Revenue Village: Badamahitala

GP: Natada

PS: Nisha

Tahsil: Chhendipada

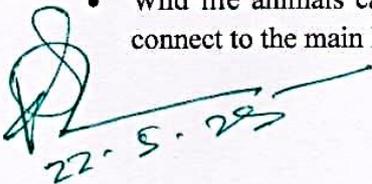
Our Observation:

Based on internal enquiry, we've found that JSPL has done illegal encroachment on the said land by doing construction of its airport on it.

Violation Done By JSPL, Angul: Revenue Forest Land (Chota Jungle) encroachment done by JSPL, Angul forcefully & illegally without any approval from any competent authority from concern Govt Departments.

Objective of Removal of Encroachment:

- the said land used to be a natural Saal Forest before cutting down of trees (without any approval from any competent authorities) by JSPL, so Plantation will be done by an environmental concern social workers group in the entire plot of 21.960 acres to counter industrial pollution (to protect environment/ reduce carbon footprints) caused by JSPL, Angul.
- The villagers can use this piece of Forest for grazing of their cattle & to collect fruits, tooth sticks & Leaf's to make "*Khali & Chaupati*" to address their livelihood.
- Wild life animals can also have their habitat with this extension of Forest as it'll connect to the main Forest of Badakerjang.


22-5-2025

Requesting again to direct RI-Paranga to initiate "**Pilar Posting**" of entire 21.960 acres of land & also to initiate "**Process to Remove Encroachment**" to bring back the land to its original status.

Looking forward for prompt & proactive action from office of your good self in public interest & to protect Law of The Land.

Thanking you,

Satam Patnaik

Satam Patnaik
C/o Shri Bala Krushna Pattaniak Trust
6th Lane, Amalapada,
Angul, Odisha
M: 8527070196
E-mail: satam.patnaik@gmail.com

Encl:

1- Copy of Land details from KYFL, Odisha.

Copy To:

1. The Sub-Collector cum Sub-Divisional Magistrate, Angul.
2. The ADM(Revenue), Angul.
3. The DM & Collector, Angul.
4. The RDC(ND), Sambalpur.
5. The SP, Angul.
6. The SDPO, Angul.
7. The IIC, Industrial Police Station, Nisha, Angul.
8. The Range Officer, Angul.
9. The DFO, Angul Division, Angul.
10. The RCCF, Angul Circle, Angul.
11. The Secretary, Revenue & Disaster Department, Govt of Odisha.
12. The Chief Secretary, Govt of Odisha.
13. Hon'ble Minister, Revenue & Disaster Management Department, Govt of Odisha.
14. The Department of General Administration and Public Grievance, Govt of Odisha.

Revenue Details

District: Anugul

CD Block: Chhendipada

Gram Panchayat: Natada

Village: Badamahitala_07_Mosaic

Tehsil: Chhendipada

Khata No: 1

Plot No: 99

ROR Details

Owner: ସରକାର

Land Type: ଛୋଟ ଜଙ୍ଗଲ

Area(Ha): 8.887

Area(Acre): 21.960

Police Station Details

Thana Number: 24488053

Police Station: INDUSTRIAL PS(NISA)

Straight Line Police Station Distance(m): 3689.758

Forest Location Details

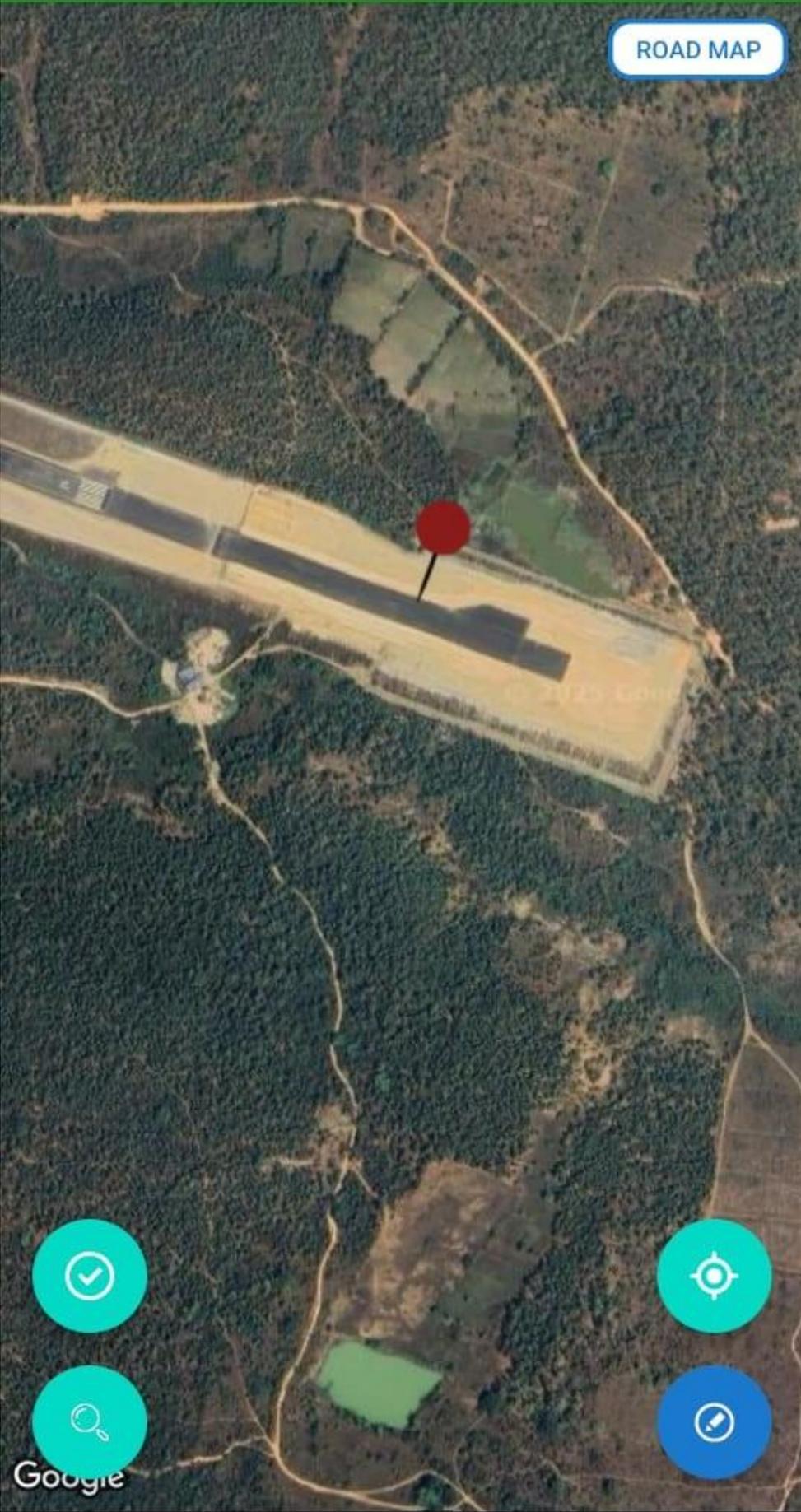
Forest Circle: ANGUL



Know Your Forest Location



ROAD MAP



Google

ଖତିୟାନ

ମୌଜା : ବଡ଼ମହିତଳା

ଥାନା : ଅନୁଗୋଳ

ଥାନା ନମ୍ବର : 7

ତହସିଲ : ଛେଣ୍ଡିପଦା

ତହସିଲ ନମ୍ବର :

ଜିଲ୍ଲା : ଅନୁଗୋଳ

ଜମିଦାରଙ୍କ ନାମ ଓ ଖେତର ବା ଖତିୟାନର କ୍ରମିକ ନମ୍ବର		ଓଡ଼ିଶା ସରକାର ପ୍ରଥମ ଭାଗ ଖେତର ନମ୍ବର 1				
1) ଖତିୟାନର କ୍ରମିକ ନମ୍ବର		1				
2) ପ୍ରଜାର ନାମ, ପିତାର ନାମ, ଜାତି ଓ ବାସସ୍ଥାନ		ସରକାର				
3) ସ୍ୱତ୍ୱ						
4) ଦେୟ :	ଜଳକର	ଖଜଣା	ସେସ୍	ନିସ୍ତାର ସେସ୍ ଓ ଅନ୍ୟାନ୍ୟ ସେସ୍ ଯଦି କିଛି ଥାଏ	ମୋଟ	5) କ୍ରମବର୍ଦ୍ଧନଶୀଳ ଖଜଣାର ବିବରଣୀ
6) ବିଶେଷ ଅନୁସଙ୍ଗ ଯଦି କିଛି ଥାଏ		ଲିଜ କେସ ନଂ 178,179,180,159, 174,176,177/04- 05 ହୁମୁ ଖାତା 56/121, 122, 123, 125, 126, 128, 129 କୁ ପ୍ଲଟ 102/234 ରୁ ଜମି ଏ 0.28 ପ୍ରତ୍ୟକ ଖାତାକୁ ଏ 0.04 ଲେଖାଏଁ ଗଲା ।				
BLANK SPACE FOR STAMPING						
ଅତିମ ପ୍ରକାଶନ ତାରିଖ -						
ଖଜଣା ଧାର୍ଯ୍ୟ ତାରିଖ -						

ଖତିୟାନର କ୍ରମିକ ନଂ : 1		ମୌଜା : ବଡ଼ମହିତଳା			ଜିଲ୍ଲା : ଅନୁଗୋଳ	
ପ୍ଲଟ ନମ୍ବର ଓ ଚକର ନାମ	କିସମ ଓ ପ୍ଲଟର ଖଜଣା	କିସମର ବିସ୍ତାରିତ ବିବରଣୀ ଓ ଚୌହଦି	ରକସା			ମତ୍ତବ୍ୟ
			ଏ.	ଡି.	ହେକ୍ଟର	
7	8	9	10		11	12
78	ପୁରାତନ ପଡିତ		0	5400		
63	ପୁରାତନ ପଡିତ		0	5300		
102/234	ପୁରାତନ ପଡିତ		6	4000		
102/236	ପୁରାତନ ପଡିତ		1	4300		
100/238	ନାଳ		0	1000		ନହିର ଯୋର
100/239	ନାଳ		0	4000		ନହିର ଯୋର
228	ନାଳ		2	0500		ଦଲେଇ ଧରା ନାଳ
19/241	ବଡ ଜଙ୍ଗଲ		0	2000		ବେଆଇନ ଦଖଲ ବ୍ରଜ ଗଡନାଏକ, ପିତା ନହିଆ ଗଡନାଏକ ଜାତି, ଗଣ୍ଡ ସା- ସାନମହିତଳା ସ୍ପ, 1942 ଠାରୁ ହାଲ କିସମ ଶାରଦ, ତିନି
20/240	ବଡ ଜଙ୍ଗଲ		1	7100		ଏନକ୍ଲୋଚମେଣ୍ଟ କେସ ନମ୍ବର, 566/69-70 ହୁକୁମ ମୁତାବକ, ମତ୍ତବ୍ୟ ନୋଟ ଖାରଜ
25	ବଡ ଜଙ୍ଗଲ		0	3700		ବେଆଇନ ଦଖଲ ପାଲଛା, ଗଡନାଏକ ଓ ପଞ୍ଚୁ, ଗଡନାଏକ ରଘୁ ଗଡନାଏକ, ପିତା ଭୋଳା ଗଡନାଏକ ଜାତି, ଗଣ୍ଡ ସା- ସାନମହିତଳା ସ୍ପ, 1947 ହାଲ କିସମ ତଇଲା ଦୁଇ
26	ବଡ ଜଙ୍ଗଲ		1	7400		ଏନକ୍ଲୋଚମେଣ୍ଟ କେସ ନମ୍ବର, 171/69-70 ହୁକୁମ ମୁତାବକ, ମତ୍ତବ୍ୟ ନୋଟ ଖାରଜ
27	ଛୋଟ ଜଙ୍ଗଲ		10	7300		
71	ଛୋଟ ଜଙ୍ଗଲ		47	7800		
72	ଛୋଟ ଜଙ୍ଗଲ		37	5600		
101/235	ଛୋଟ ଜଙ୍ଗଲ		9	0600		
1	ଛୋଟ ଜଙ୍ଗଲ		15	1400		ନଂ 141/1965 ନୟାବାଦି 56/54, ଖାତାକୁ

2	ଛୋଟ ଉଙ୍ଗଲ		7	1100	ନଂ 141/1965 ନୟାବାଦୀ ଖାତା, 56/53 କୁ ଖାତା 56/54
73/280	ଛୋଟ ଉଙ୍ଗଲ		4	7500	
2/305	ଛୋଟ ଉଙ୍ଗଲ		0	2000	
40/328	ଛୋଟ ଉଙ୍ଗଲ		0	7000	
74/330	ଛୋଟ ଉଙ୍ଗଲ		0	6600	
65	ଛୋଟ ଉଙ୍ଗଲ		32	3900	
68	ଛୋଟ ଉଙ୍ଗଲ		5	6300	
70	ଛୋଟ ଉଙ୍ଗଲ		37	8800	ନଂ 64-67/1967 ନୟାବାଦି, ହୁକୁମ ମୁତାବକ
101	ଛୋଟ ଉଙ୍ଗଲ		51	7500	ନଂ 141/1965 ନୟାବାଦି 56/52, ଖାତାକୁ ଆର୍ମୀ ଲିଜ କେସ, ନମ୍ବର 94/69 ହୁକୁମ ମୁତାବକ, ଖାତା 56/94 କୁ
109	ଛୋଟ ଉଙ୍ଗଲ		36	7800	
110	ଛୋଟ ଉଙ୍ଗଲ		40	0000	
111	ଛୋଟ ଉଙ୍ଗଲ		40	0000	
167	ଛୋଟ ଉଙ୍ଗଲ		8	0100	
171	ଛୋଟ ଉଙ୍ଗଲ		23	2400	
177	ଛୋଟ ଉଙ୍ଗଲ		8	7200	
182	ଛୋଟ ଉଙ୍ଗଲ		1	2800	
184	ଛୋଟ ଉଙ୍ଗଲ		1	6200	
222	ଛୋଟ ଉଙ୍ଗଲ		22	3800	
224	ଛୋଟ ଉଙ୍ଗଲ		14	0000	
83	ଛୋଟ ଉଙ୍ଗଲ		3	3000	
85	ଛୋଟ ଉଙ୍ଗଲ		8	0400	
99	ଛୋଟ ଉଙ୍ଗଲ		21	9600	

37	ଛୋଟ ଜମା		0	4000		
40	ଛୋଟ ଜମା		0	5000		
43	ଛୋଟ ଜମା		9	3900		ନଂ 141/1965 ନୟାବାଦି 56/56, ଖାତାକୁ ନଂ 123, 139/1968, ନୟାବାଦି ଛୁକୁମ୍ପା ମୁତାବକ
52	ଛୋଟ ଜମା		1	4100		ନଂ 141/1965 ନୟାବାଦି 56/51, ଖାତାକୁ
53	ଛୋଟ ଜମା		10	7100		ନଂ 141/1965 ନୟାବାଦି 56/51, ଖାତାକୁ
57	ଛୋଟ ଜମା		3	6200		
44 plots			532	1700		

English Translation of Page No. 75-78

Schedule I Form No.39-A

KHATIYAN

Mauza : Badamahitala

Tahasil : Chhendipada

PS : Angul

TehsilNo.:

PSNo: 7

Dist : Angul

Name of the landlord and serial number of Khewat or Khatiyon No.		Government of Odisha First Part Khewat No. 1				
1) Serial Number of the Khatian		1				
2) Name of the person, father's name, caste and residence		Government				
3) Status	Standing					
4) Payment:	Water Tax	Taxation	Cess	Cess if any	Total	Schedule of Taxation
6) Special Attachments if any		Lease Case No. 178, 179, 180, 159, 174, 176, 177/04-05 Humu Khata 56/121, 122, 123, 125, 126, 128, 129 Land from Plot. 102/234 was transferred to khata A0.28 each at A0.04.				
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Last Publication Date-						
Due date for Payment -						

Khatian Sl. No. 1		Mouza : Badamahitala				Dist: Angul
Plot number and wheel name	Varieties and plot fees	Varieties details and quartiles	AREA			Remarks
			A	D	Hectares	
7	8	9	10		11	12
78	Old Fallen		0	5400		
63	Old Fallen		0	5300		
102/234	Old Fallen		6	4000		
102/236	Old Fallen		1	4300		
100/238	Nalla		0	1000		Nandir Nalla
100/239	Nalla		0	4000		Nandir Nalla
228	Nalla		2	0500		Dalei Dhara Nalla
19/241	Big Forest		0	2000		Illegal occupied Braja Garnaik, S/O-Nahia Garnaik, Caste-Gond, At-Sanamahitala, Since 1942 to Hal Kisama Sarata Three.
20/240	Big Forest		1	7100		Encroachment Case No. 566/69-70, as per the order, comment note dismissed
25	Big Forest		0	3700		Illegal occupied Paichha Garnaik & Panchu Garnaik, Raghu Garnaik S/o-Bhola Garnaik, Caste: Gond, At-Sanamahitala Since 1947 Hal Kisam Taila Two.
26	Big Forest		1	7400		Encroachment Case No. 171/69-70, as per the order, comment note dismissed
27	Small Forest		10	7300		
71	Small Forest		47	7800		
72	Small Forest		37	5600		
101/235	Small Forest		9	0600		
1	Small Forest		15	1400		No.141/1965 Nayabadi 56/54 to the Khata

2	Small Forest		7	1100		No.141/1965 Nayabadi 56/53 to the Khata 56/54
73/280	Small Forest		4	7500		
2/305	Small Forest		0	2000		
40/328	Small Forest		0	7000		
74/330	Small Forest		0	6600		
65	Small Forest		32	3900		
68	Small Forest		5	6300		
70	Small Forest		37	8800		No.64-67/967 Nayabadi as per Order
101	Small Forest		51	7500		No.141/1965 Nayabadi 56/52, Khata to Army Lease Case No.94/69 order, Khata to 56/94.
109	Small Forest		36	7800		
110	Small Forest		40	0000		
111	Small Forest		40	0000		
167	Small Forest		8	0100		
171	Small Forest		23	2400		
177	Small Forest		8	7200		
182	Small Forest		1	2800		
184	Small Forest		1	6200		
222	Small Forest		22	3800		
224	Small Forest		14	000		
83	Small Forest		3	3000		
85	Small Forest		8	0400		
99	Small Forest		21	9600		

37	Small Forest		0	4000		
40	Small Forest		0	5000		
43	Small Forest		9	3900		No.141/1965 Nayabadi 56/56 Khata to 123, 139/1968 Nayabadi order as per.
52	Small Forest		1	4100		No.141/1965 Nayabadi 56/51 Khata to
53	Small Forest		10	7100		No.141/1965 Nayabadi 56/51 Khata to
57	Small Forest		3	6200		
44 Plots			532	1700		

From: Satam Patnaik <satam.patnaik@gmail.com>

Date: 22 July 2025 at 12:26:45 PM IST

To: secy.moca@nic.in

Cc: [Dm-](mailto:Dm-angul@nic.in)

angul@nic.in, Rdcsbp@nic.in, Admangul@nic.in, Subcol.angul@nic.in, tah.chhendiod@nic.in, Revsec.od@nic.in, csori@ori.nic.in, Csodi@nic.in, Spang.odpol@nic.in, IIC.indstps@odishapolice.gov.in, dfoangul@gmail.com, rccf.angul@odisha.gov.in, fpd-moefcc@gov.in, dgoffice.dgca@nic.in, geeta.n@nic.in, skumar.dgca@nic.in, akharbola.dgca@nic.in, raghu.prasad@gov.in, dgfindia@nic.in, secy-moef@nic.in, nodal.pccfhoff@odisha.gov.in, nodal.pccfodisha@gmail.com, roez.bsr-mef@nic.in, adgfc-mef@nic.in

Subject: “Illegal operation of private airport on encroached Govt land by M/s JSPL and illegal felling of trees - request to cancel the license of Savitri Jindal Airport and stop flights to and fro from the airport in Angul district of Odisha State”.

Date: 22-07-2025

To
The Secretary,
Ministry of Civil Aviation
Govt of India

Subject: “Illegal operation of private airport on encroached Govt land by M/s JSPL and illegal felling of trees - request to cancel the license of Savitri Jindal Airport and stop flights ‘to and fro’ from the airport in Angul district of Odisha State”.

References:

- 1- Representation to The DFO, Angul Division, Angul in dated 03-06-2025 with subject title “ Request for enquiry regarding mass illicit felling and transportation of Sal & other miscellaneous trees by JSPL, Angul during construction of Savitri Jindal Airport in Niranjapur & Badamahitala village area under Paranga & Natada GP respectively”.(Annexure-I)
- 2- Representation to The Tahsildar, Chhendipada, Angul on dated 22-05-2025 with subject title “ Pilar Posting of Revenue Forest Land(Chota Jungle) & Removal Of Encroachment Done By JSPL, Angul”.(Annexure-II)
- 3- Comparative Analysis: Google Earth Imagery from year 2007 to 2022.(Annexure-III)
- 4- Letter[letter no. File No. 11/1/2024-FPD (Computer No.249052), dated 04-06-2025) from O/o The Assistant Inspector General of Forests,Forest Protection Division, MoEF&CC, Govt of India to The PCCF(HoFF), Odisha Forest Department, Govt of Odisha with request “ to kindly examine the matter and take appropriate necessary action as per the provisions of extant Acts, Rules and Regulations in force and An action

taken report in this regard may kindly be communicated to this Ministry and the applicant at the earliest”. (**Annexure-IV**)

- 5- Letter(letter no. 14462, dated 16-06-2025) from The Dy Secretary, FE&CC Department, Govt of Odisha to The Add. Secretary, Commerce & Transport(T) Department, Govt of Odisha & to The PCCF(HoFF), Govt of Odisha to “ inquire into the matter and take appropriate action & intimate to this Department as well as to the petitioner”. (**Annexure-V**).
- 6- Janasunani Grievance Report(Letter No.6022, dated 10-07-2025) submitted by O/o The DFO, Angul Division, Angul marked to The Tahsildar, Chhendipada, Angul regarding encroachment of Chota Jungle Land by Savitri Jindal Airport. (**Annexure-VI**)
- 7- Reply (letter no.6222, dated 15-07-2025) by The PIO, O/o-The DFO, Angul Division, Angul of RTI Application(dated 03-06-2025) regarding illicit tree felling by JSPL, Angul during construction of Savitri Jindal Airport.(**Annexure-VII**)
- 8- Janasunani Grievance Report(Grievance ID:CS20251206231) submitted by The Tahsildar, Chhendipada, Angul regarding encroachment of Chota Jungle Land by Savitri Jindal Airport.(**Annexure-VIII**)

Respected Sir,

With reference to captioned subject & further based on our primary report collected from local villagers, pleas find details regarding the matter for your kind information & necessary action.

Details of Savitri Jindal Airport:

- Savitri Jindal Airport is a private airport owned by Jindal Steel and Power under DGCA license and located at Angul in the Angul district of Odisha, India. The airport is named after the Jindal group businesswoman and the richest woman in India, Savitri Jindal. The nearest airfield is Phulbani Airstrip in Phulbani, Odisha.
- **Length of Runway:** 5840 ft / 1780 m
- **Address of Airport:** Niranjanpur, Badamahitala, Angul-759130.
- **Police Station:** Nisha
- **Airport Project Work 1st Phase:** Started in the year 2008.
- **Airport Expansion Project Work 2nd Phase:** 2018-2021.

Details About The Matter:

- 1- The area was densely covered with “Sal & Other Miscellaneous Trees” since more than 100 years as natural forest area (Source of information: From local villagers & Goggle Earth Imagery). As per our primary information we’ve found that JSPL, Angul had cut down more than 100 acres of Forest covered with Sal & Other Miscellaneous Tress without any approval from competent authorities and have intensionally violated The Forest(Conservation) Act, 1980 along with other Forest Act & Rules.
- 2- JSPL, Angul has done forceful encroachment of Two Chota Jungle Land(Govt Revenue Forest Land) Plots of area 21.86 acres & 51.75 acres respectively, which is non-leasable land category & these two pieces of lands were also covered with Sal & Other

Miscellaneous Trees, which were illegally fallen by JSPL without any prior approval from competent authority.

Violations of Law(Act & Rules):

1. **Forest(Conservation) Act, 1980 & Section 27 of the Orissa Forest Act, 1972:** Mass felling of Sal & Other Miscellaneous trees during construction of Savitri Jindal Airport in Niranjapur & Badamahitala village area under Paranga & Natada Gram Panchayat respectively.
2. **Odisha Timber and Other Forest Produce Transit Rules, 1980:** Unauthorised removal and transportation of forest produce without a valid transit permit, in violation of the Odisha Timber and Other Forest Produce Transit Rules,1980.
- 3- **The Odisha Prevention of Land Encroachment Act, 1972:** The act seeks to prevent and address unauthorized occupation of government lands, which would include areas designated as Chota Jungle Land.

Moreover, from preliminary inquiry from various quarters from our sources & concern departmental reports ascertained that, JSPL is directly involved in such offence matter.

Based on above grounds, facts & observations, we urge your good self to initiate necessary action as per Act & Rules.

Further delay from office of your good self in the process to take appropriate action will give/allow time to “Airport License Holder” of Savitri Jindal Airport to cover up/suppress the intentional violations.

PRAYER

1. Request you to immediately suspend all types of Licenses issued to the private Savitri Jindal Airport at Angul District, Odisha under the aviation laws of India for operation of flights till completion of the enquiry.
2. Request you to cancel the licence of the Savitri Jindal Airport at Angul District , Odisha after due enquiry.
3. Request you to initiate legal action against Owner of Savitri Jindal Airport (Jindal Steel & Power Limited) and its Directors as per Law of The Land for the violations which are on record as per official reports.

I urge you to treat this matter with utmost urgency since an airport is operating on encroached government land and the operator has cleared 100 acres of forests without clearance.

Looking forward for faster & positive response to protect national interest & to uphold the Law of The Land. Also, request to share all official correspondence/ communications regarding this

matter & outcome of the enquiry/investigation with the petitioner on high priority to keep the matter transparent.

Thanking you

Satam Patnaik
C/o: Shri Bala Krushna Pattanaik Trust
6th Lane, Amalapada,
Angul
Odisha
M: 8527070196
Email: satam.patnaik@gmail.com

Encl:

- opt of duly signed representation/ petition attached.

Copy To:

- 1- The Director General, DGCA, Ministry of Civil Aviation, Govt of India.
- 2- The DFO, Angul Division, Angul.
- 3- The RCCF, Angul Circle, Angul.
- 2- The PCCF (Forest Diversion & Nodal Officer, FA Act), Odisha, Bhubaneswar.
- 3- The Director, Environment-cum-Special Secretary, F, E & CC Dept., Govt. of Odisha.
- 4- The Deputy Inspector General of Forest(C) MoEF&CC, Eastern Regional Office, Bhubaneswar
- 5- The Deputy Director General of Forest(C) MoEF&CC, Eastern Regional Office, Bhubaneswar.
- 6- The Add. Director & Member Secretary (Industry-1) MoEF&CC, Indira Paryavaran Bhawan, New Delhi
- 7- The Joint Secretary, MoEF&CC, Govt of India, Indira Paryavaran Bhawan, New Delhi.
- 8- The Assistant Inspector General of Forests, Forest Protection Division, MoEF&CC, Govt of India.
- 9- The Revenue Secretary, Govt of Odisha.
- 10- The Cheif Secretary, Govt of Odisha, Bhubaneswar.
- 11- The RDC(ND), Sambalpur, Odisha.
- 12- The DM & Collector, Angul.
- 13- The ADM(Revenue), Angul.
- 14- The Sub-Collector, Angul.
- 15- The Tehsildar, Chendipada, Angul.
- 16- The LAO(General), Angul.
- 17- The SP, Angul.
- 18- The SDPO, Angul.
- 19- The IIC, Industrial Police Station, Nisha, Angul.
- 20- Hon'ble Chief Minister, Odisha.
- 21- Hon'ble Governor, Odisha.

BY POST/ E-MAIL

**GOVERNMENT OF ODISHA
FOREST, ENVIRONMENT & CLIMATE CHANGE DEPARTMENT**

No.FE-DIV-PG-0006-2022-25756/FE&CC, Date 22 AUG 2025

From

Shri Lingaraj Otta
OSD-cum-Special Secretary to Government

To

The Addl. Secretary to Government,
Commerce & Transport (T) Department
The PCCF & HoFF, Odisha.

Sub: Public grievance email dated 22.07.2025 received from Shri Satam patnaik, c/o Shri Bala Krushna Patnaik Trust, 6th lane, Amalapada, Angul, Odisha-759122-regarding.

Ref: This Department Letter No.14622/FE&CC, dtd.16.06.2025.

Sir,

In inviting a reference to the subject cited above, I am directed to enclose herewith copy of the letter dated 04.08.2025 of the Scientist 'D' (Infra II), GoI, MoEF&CC (Impact Assessment Division), New Delhi along with email dated 22.07.2025 of Shri Satam patnaik, C/o Shri Bala Krushna Patnaik Trust, 6th lane, Amalapada, Angul, Odisha, the contents of which are self-explanatory and request you to kindly enquire into the matter immediately & furnish the enquiry report immediately to this Department for further action at this end.

Yours faithfully,

ds 22/8/2025
OSD-cum-Special Secretary to Government

Memo No. 25757/FE&CC, Date 22 AUG 2025

Copy along with enclosure forwarded to the RCCF, Angul Circle/ DFO, Angul Forest Division/ Collector, Angul for information and necessary action.

ds 22/8/2025
OSD-cum-Special Secretary to Government

Memo No. 25758/FE&CC, Date 22 AUG 2025

Copy forwarded to Shri Satam Patnaik, C/o: Shri Bala Krushna Pattanaik Trust, 6th land, Amalapada, Angul, Odisha, M:8527070196, (e-mail: satam.patnaik@gmail.com) for information & necessary action.

ds 22/8/2025
OSD-cum-Special Secretary to Government





No. IA3-16/1/2024-IA.III (E-233729)

Government of India

Ministry of Environment, Forest and Climate Change
(Impact Assessment Division)

Indira Paryavaran Bhawan
Jor Bagh Road, New Delhi-110003

Dated: 4th August, 2025

1. Forest, Environment and Climate Change Department,
Govt. of Odisha, Kharavel Bhavan,
Bhubaneswar, Odisha 751001
Email: fesec.or@nic.in

2. Collector & District Magistrate,
Collectorate, Angul, Odisha – 759122
Email: dm-angul@nic.in

Subject: Public Grievance email dated 22.07.2025 received from Shri Satam Patnaik c/o Shri Bala Krushna Pattanaik Trust 6th Lane, Amalapada, Angul Odisha, 759122, – regarding.

Sir,

I am directed to forward herewith the Public Grievance email dated 22.07.2025 received from Shri Satam Patnaik c/o Shri Bala Krushna Pattanaik Trust 6th Lane, Amalapada, Angul Odisha. Based on the details provided in the received email, the applicant cited the subject as "Illegal operation of private airport on encroached Govt land by M/s JSPL and illegal felling of trees". It also highlights several other concerns regarding the aforesaid project.

2. In this regard, it is requested to examine the nature and extent of the alleged grievance in respect of the above issue and submit a reply to the applicant directly with a copy to this Ministry at an early date. It is also requested that action as per the provision may be taken in the event the grievance is found to be in affirmative and informed to the applicant.

Yours faithfully,

(Dr. S. Prabhu)

Scientist D (Infra II)

Encl: As above.

Copy to:

1. Shri Satam Patnaik c/o Shri Bala Krushna Pattanaik Trust 6th Lane, Amalapada, Angul Odisha. Email: satam.patnaik@gmail.com- information.
2. Office Copy/Guard File.

ALL BY
Production



C.C. No. _____
FIR No. _____
U/S _____
P.S. _____

IN THE COURT OF HON'BLE NATIONAL GREEN TRIBUNAL EASTERN BENCH
Suit / Appeal No. _____ JURISDICTION OF 202

In re :- SATAM PATNAIK Plaintiff(s) Or Petitioner(s)
Appellant(s) Or Complainant(s)

VERSUS

STATE OF ODISHA & ORS. Defendant(s) / Respondent(s) / Accused

KNOW ALL to whom these present shall come that I/We Satam Patnaik, s/o
Sh. Purusottam Patnaik, Add:- PO-6th lane, Amlapada, Dist-

The above named APPLICANT do hereby appoint Angul, Odisha
Pin-759122

Sunil J. Mathews
D- 87/2002
Mob. 9311567212

Dr. Biswajit Mohanty
D-123/1987.

Jyoti Chis
D-13114/23

Email:- smathews@gmail.com

(herein after called the advocate/s to be my/our Advocate in the above-noted case authorize him-

To act, appear and plead in the above-noted case in this court or in any other court in which the same may be tried or heard and also in the appellate court including High court subject to payment of fees separately for each court by me/us.

To sign file, verify and present pleadings, appeals cross-objections or petitions for executions review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage.

To file and take back documents, to admit and/or deny the documents or opposite party.

To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case.

To take execution proceedings on paying separate fee.

To deposit, draw and receive money, cheques, case and grant receipts hereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution on the said case.

To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on our behalf.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own facts, as if done by me/us to all intents and purpose.

And I/We undertake that I/We or my/our duly authorised agent would appear in court and all hearings and will inform the Advocate for appearance when the case is called.

And I/We undersigned do hereby agree not to hold the advocate of his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the court shall be of the Advocate which he shall receive and retain for himself.

And I/We undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settle is only for the above case and above Court. I/We hereby agree that once the fee is paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us

IN WITNESS WHERE OF I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this 13th day of August 2025
Accepted subject to the terms of the fees

S. J. Mathews
Advocate
Jyoti Chis

Client
I Identify the Signature/Thumb Impression of the Below Mentioned Person,
Who Has been Signed in my presence, The Client.
Client